

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO.223/2024/EZ**

IN THE MATTER OF:-

**News Item Title “Odisha Land Jihad in Malkangiri
District Islam Nagar built on 100 acres of forest land
in Motu Area appearing in the Organiser dated
30.09.2024”.** *Sou Motu*

Versus

State of Odisha & Ors. Respondents

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Amey


**Divisional Forest Officer
Malkangiri Forest Division
Malkangiri**

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Cuttack

Advocate for the Respondent No. 1

Dated. 11.03.2025

PARTHA SARATHI NAYAK
ADDL. GOVERNMENT ADVOCATE

Mob:- 9437277043

Email:-advparthaohc@gmail.com

Divisional Forest Officer
Makangiri Forest Division
Makangiri



**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

Original Application No.223/2024/EZ

IN THE MATTER OF:-

News Item Title “Odisha Land Jihad in Malkangiri District Islam Nagar built on 100 acres of forest land in Motu Area appearing in the Organiser dated 30.09.2024”.

..... *Sou Motu*

Versus

State of Odisha & Ors.

....Respondents

**COMPLIANCE AFFIDAVIT FILED ON BEHALF OF
RESPONDENT No.1**

I, Shri Pratap Kottapalli, aged about 42 years, Son of Papa Rao Kottapalli, at present working as the Divisional Forest Officer, Malkangiri Forest Division, At/P.O/PS/Dist. - Malkangiri, do hereby solemnly affirm and state as follows:-

1. That I am working as Divisional Forest Officer, Malkangiri Forest Division and I am duly authorised by the Respondent No.1 to swear this affidavit on his behalf. I am well acquainted with the facts of the case and also competent to swear this affidavit on behalf of the Respondent No.1.

Pratap Kottapalli

Pratap Kottapalli
Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

Sri Prakash Mohanty
Prakash Mohanty
NOTARY PUBLIC
MAKLANGIRI, 7608929030

2. That the present Original Application is registered suo-motu on the basis of the news item titled 'Odisha Land Jihad in Malkangiri District Islam Nagar built on 100 acres of forest land in Motu Area' appearing in Organiser dated 30.09.2024".The matter relates to the alleged encroachment of approximately 100 acres of forest land in the Motu area in Malkangiri district, Odisha to establish a settlement named Islam Nagar.

3. That it is respectfully submitted that a joint inquiry committee headed by Monsoon Khemundu, Assistant Conservator of Forests, Malkangiri Forest Division, comprising Forest and Revenue officials conducted field inspections on 29.10.2024 and 18.11.2024. The committee verified the boundaries of Motu Reserved Forest (RF) through Forest Notification and DGPS Survey. The inspection committee confirmed that the structures labelled under "Islam Nagar" are situated on revenue land adjacent to Motu RF.No permanent infrastructure was found within the notified forest area. However, one kachha road and one fish pond were found inside Motu RF. As per the DGPS coordinates green color border is Motu RF, orange color line represent NH-326 Road, Yellow color line represent the illegal road constructed inside Motu RF from NH-326 to Islam Nagar, boundary with red color mark is Islam Nagar which is adjacent to boundary of Motu RF, boundary with blue color mark is pond inside Motu RF excavated by

Prakash Mohanty
 Divisional Forest Officer
 Malkangiri Forest Division
 Malkangiri

Chandra

Prakash Mohanty
 Prakash Mohanty
 NOTARY PUBLIC
 MAKLANGIRI, 7608929030

Fisheries department of Government of Odisha under Fish Pond Scheme.

The Photo copy of satellite image of Motu RF, aerial drone photograph of Islam Nagar and xerox copy of the Forest Revenue Joint Verification Report (FRJVR) is filed herewith as ANNEXURE-1 Series.

4. That it is respectfully submitted that, the article alleges that the encroached land saw the construction of buildings, roads, and other infrastructure, including the building of a mud road and wire fencing. The construction was allegedly funded through various government schemes, including the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), with over ₹9 lakh spent on road construction. Furthermore, it is alleged that large ponds were excavated, warehouses built, and transformers installed, indicating extensive use of state resources.

Pratibha Kulkarni
Divisional Forest Officer
Maklangiri Forest Division
Maklangiri

The joint enquiry reveals as follows:

- (i) **Unauthorized Road Inside Motu RF:** A kachha road measuring 0.758 hectares (1,379 meters in length and 5.5 meters in width) was found constructed within the Motu RF without prior approval from the Competent Authority. During the inspection the committee found the signboards

Chimney

Sri Prakash Chandra Mohanty
Prakash Chandra Mohanty
NOTARY PUBLIC
MAKLANGIRI, 7608929030

of the unauthorized constructed road in the encroached area and as per the signboards the road work was executed during the financial year 2018-19 & 2020-21 under different schemes which also includes the MGNREGA Work Code 2431014005/RC/10341943 during FY 2020-21. After joint enquiry said road was closed by the Range Officer, Motu Forest Range. One restriction sign board installed there to prevent use of said illegal road.

The photo showing sealing of the road, signboards restricting in use of road and signboards regarding the execution of work under different schemes is attached herewith as ANNEXURE-2.

- (ii) The BDO, Kalimela Block was requested to provide the action taken report against the erring persons responsible for the unauthorised construction of the road within the Reserve Forest vide this Letter No. 6242/(S.O.)-2024 dated 14.11.2024 However, no reports have been received in this Office yet.

The xerox copy of letter No.6242/(S.O.)-2024 dated 14.11.2024 is filed herewith as ANNEXURE-3.

- (iii) **Illegal Forest Land encroachment:** Three numbers Forest Offence Cases (OR Case No. 11/2022-23 against Mahmad

Prakash Kottapalli
Divisional Forest Officer
Maklangiri Forest Division
Maklangiri

Sri Prakash Mohanty
Prakash Mohanty
NOTARY PUBLIC
MAKLANGIRI, 7608929030

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Esmail Khan, OR Case No.12/2022-23 against Mahamad Aabibullah Khan & OR Case Nos. 39/2022-23 against Mahammad Masum Khan) are initiated against the offenders for violation of the Odisha Forest Act, 1972.

The Xerox copies of Prosecution Reports are filed herewith as ANNEXURE-4 Series.

- (iv) **Fish Pond Inside Motu RF:** A pond constructed by the Fisheries Department for beneficiary Salabam Gurubayya (IFR Title FRC/1656/2016) was found inside Motu RF. IFR title holders are eligible to cultivate and excavate ponds for their own bona fide use. This may not be treated as any violation inside the RF boundary.

The photographs of the Fish Pond, its signboards and the IFR Title of the beneficiary is attached herewith as ANNEXURE-5.

- (v) **Structures on Revenue Land:** Permanent structures (godowns, houses, transformers, wire fencing) outside Motu RF are under the jurisdiction of the Revenue Department. One letter from this office was also sent to the Tahasildar, Motu Tahasil to ascertain the extent of Revenue Forest Land involved in the construction of the illegal structures through Letter No. 6397/(S.O.)-2024 dated 19.11.2024.

Prakash Khatkhatia
Divisional Forest Officer,
Maklangiri Forest Division
Maklangiri

Sri Prakash Ch. Mohanty
Prakash Ch. Mohanty
NOTARY PUBLIC
MAKLANGIRI, 7608929030

Ammya

The Xerox copy of Letter No. 6397/(S.O.)-2024 dated 19.11.2024 is annexed herewith as ANNEXURE-6.

5. That the above news item alleged about violation of the provisions of the Forest Conservation Act, 1980 and Environment Protection Act, 1986.

1. In reply to said allegation it is humbly submitted that the unauthorized road inside Motu RF violates the Forest Conservation Act, 1980 and Odisha Forest Act 1972. Forest Guard Shri Bipra Mondal was in charge of Motu Beat of Motu Section under Motu Range. Hence Departmental Proceeding has been drawn against Forest Guard Shri Bipra Mondal for dereliction of duty. No violation of the Environment Protection Act, 1986, was found.

Prady Kothiyal
Divisional Forest Officer
Maklangiri Forest Division
Maklangiri

The Xerox copy of Departmental Proceeding drawn against Forest Guard Bipra Mandal is filed herewith as ANNEXURE-7.

6. That in the said news article it is alleged that Islam Nagar has been built on forest land near National Highway 326, surrounded by dense forests along the Saberi riverbank.

1. In reply to the above paragraph, it is humbly submitted that, the Motu RF is adjacent to the Saberi river bank and

Prady

Sri Prakash Ch. Mohanty
Prakash Ch. Mohanty
NOTARY PUBLIC
MAKLANGIRI, 7608929030

shares border with the illegal Islam Nagar. NH-326 has passed through Motu RF and it is 1.3 km distance from Islam Nagar. Similarly, the Saberi River is 0.4 km distance from Islam Nagar. There have been various efforts made inside the Motu RF to avoid encroachment in open areas which includes plantations under various schemes like CAMPA, Miyawaki, MGNREGA, OMC, IGC and UTP etc. along with allocating future CA/ACA plantations after carefully considering the IFR titles as per Forest Rights Act, 2006. The violated area is the southernmost section in Odisha and had grappled with LWE (left-wing extremism) in the recent past, considering this location is very close to the state borders of Chhattisgarh & Andhra Pradesh, there was less movement of Forest officials in that area. However, at present due support of the armed forces of the State and Central Government, frequent movement of Forest officials is there.

7. That it is submitted that the Respondent No.1 reserves the right to file further affidavit if so required in future.

8. That the facts stated above all are true to the best of my knowledge and belief and based on official records.

Chimpa

Identified by

ssi Prakash ch. Mohanty
 Advocate

Prof. Kottapalli
 DEPONENT
 Divisional Forest Officer
 Malkangiri Forest Division
 Malkangiri

ssi Prakash ch. Mohanty
 Prakash Ch. Mohanty
 NOTARY PUBLIC
 MAKLANGIRI, 7608929030

CERTIFICATE

Certified that cartridge papers not being available,
thick white papers are being used.

Cuttack

Dt.11.03.2025

PARTHA SARATHI NAYAK
ADDL. GOVERNMENT ADVOCATE

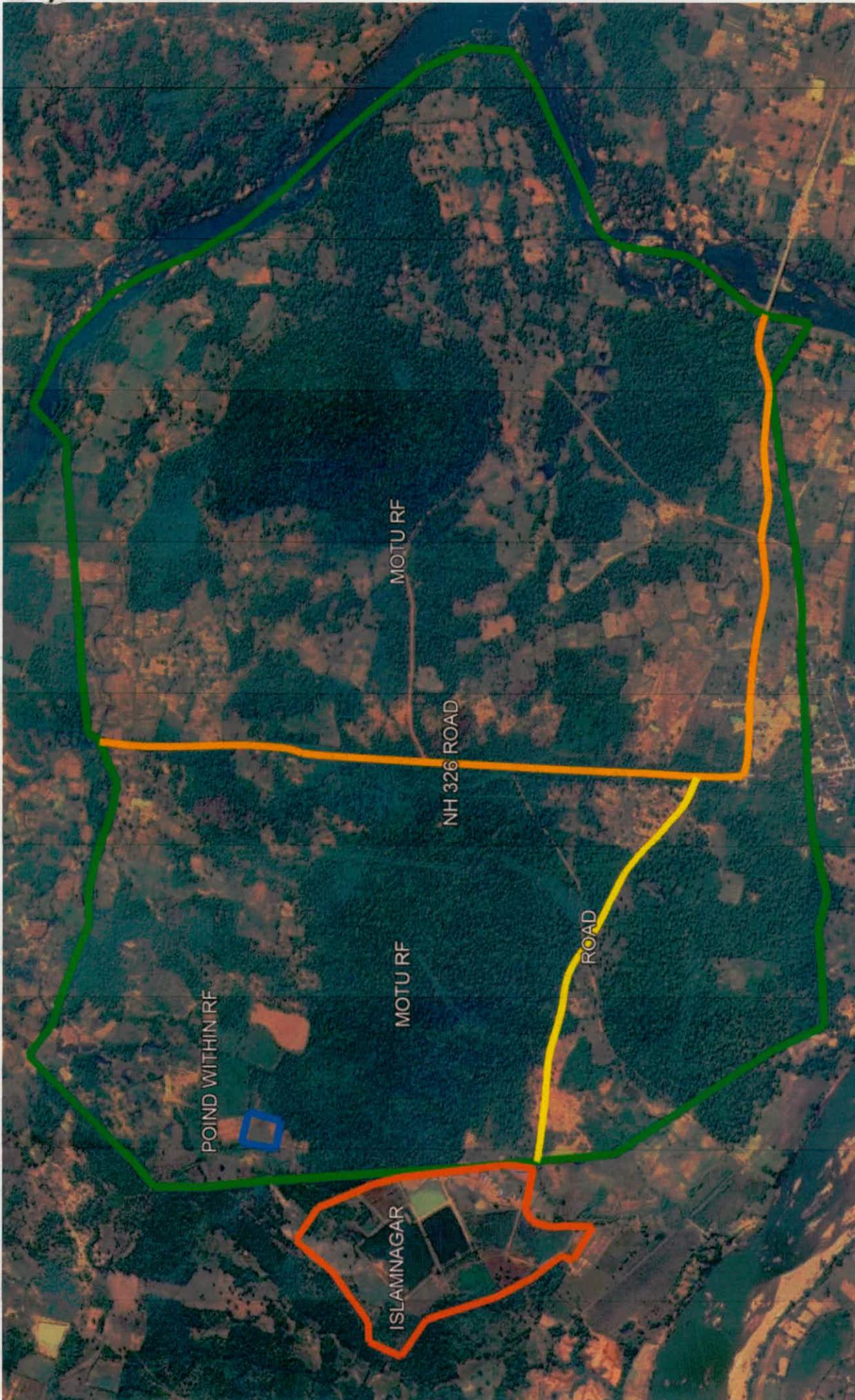
Mob:- 9437277043

Email:-advparthaohc@gmail.com



Solemnly affirmed/ Sworned by aforesaid
Sri/Smt. Pratap Kotta Pali On this the
day of March 2025before me

Sri Prakash Ch. Mohanty
Prakash Ch. Mohanty
NOTARY PUBLIC
MAKLANGIRI, 7608929030



- ISLAMNAGAR
- MOTU RF
- POND
- NH 326
- ILLEGAL ROAD

[Signature]
 Divisional Forest Officer
 Malangiri Forest Division
 Malangiri




Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

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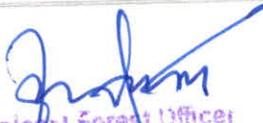
Geo-referencing of Notified Forest Blocks in Odisha

MALKANGIRI FOREST DIVISION

Forest Revenue Joint Verification Report

Motu R.F.

Forest Range: Motu


Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

FOREST REVENUE JOINT VERIFICATION COMMITTEE REPORT

Forest Division: Malkangiri

Forest Range: Motu

Minutes of Joint Verification:

List of participation of the Forest-Revenue joint verification committee is given at Table I.

Joint Verification of the boundary of **Motu RF** Forest Block was carried out during 11-08-2023 to 09-11-2023. Existing pillar position recorded through GPS were plotted and compared against geo-referenced cadastral maps of adjoining villages. The verified forest boundary map is enclosed at Plate-1. Findings of the verification w.r.t. revenue cadastral is given below:

- Name of notified forest block: Motu RF
- Notification no. & date: S.R.O. 862/76 Dt. 18-08-1976
- Area as per notification/WP/Reglster: 1668.000 Ac./675.016 Ha.
- Existing no. of boundary demarcations in conformity with adjoining village boundary: 19 nos. (Annexure -1)
- Boundary demarcations (Proposed Pillars) in conformity with adjoining village boundary: 27 nos. (Annexure -2)
- Boundary demarcations (Virtual Pillars) in conformity with adjoining village boundary: 23 nos. (Annexure -4)
- GPS area of verified boundary: 726.267 ha
- GPS perimeter of verified boundary: 10.893 km

Observations:

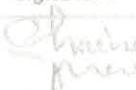
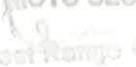
The Notification of the forest block is available, enclosed as appendix-1. The area of the forest block as per notification is 1668 Ac. (675.016Ha.) . The traverse Map of the Forest block is not available. The Verified boundary are in consonance with the adjacent cadastral maps, Existing pillars and IRSI. The JV boundary nearly matches with the management map on Topo. The JV area is found to be 726.267 Ha, i.e. 51.521 Ha.(7.693 %) more than the notified area. The change of area may be due to survey techniques and the process of area Computation.


 Divisional Forest Officer
 Malkangiri Forest Division
 Malkangiri

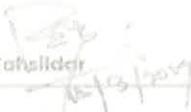
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TABLE - 1

Forest and Revenue department officials (RO/FR/FG/RI/Amin) and TP involved in Joint verification of Forest Boundary

Name	Designation	Signature
Shahine Maglu	CHLP	
Meerab Alam Anugam	Forester	
Rahmanjan Swain	F.R.O, Motu	 FORESTER MOTU SECTION Forest Range Officer Motu
Suresh Kumar Rajani	R.I. Motu	 Revenue Inspector Motu

Counter Signed by :


Tahsildar
Motu


Divisional Forest Officer,
Malkangiri Forest Division
Divisional Forest Officer


Divisional Forest Officer,
Malkangiri Forest Division
Malkangiri

The Orissa



Gazette

EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 1475 CUTTACK, THURSDAY, SEPTEMBER 9, 1976/BHADRAB 18, 1898

REVENUE DEPARTMENT

NOTIFICATION

The 13th August 1976

S. R. O. 862/76—In exercise of the Powers conferred under section 21 of the Orissa Forest Act, 1972 (Orissa Act 14 of 1972), the State Government do hereby declare that the land situated in Motu Tahasil of the district of Koraput the limits of which are specified below and the approximate area of which is 1,668.00 acres shall be Reserved Forest, with affect from the 15th September 1976 and shall be known as the Motu Forest Block.

Name of the Forest Block	Area in acres	Local names and boundaries	Police-station	District
(1)	(2)	(3)	(4)	(5)
<u>Motu Forest Block.</u>	1,668.00	North—Baribencha village Binayakpur common boundary of Thedimetala R. L. East—Kataguda village South—Sileru river common boundary of Andhra Pradesh. West—Motu village.	Motu	Koraput

The limits of the reserve forest are the lines marked in green on a copy of each of the 16"=1" cadastral maps of the village specified below which has been signed by the Collector of the district deposited in his Record Room.

Name of the village—

- | | | |
|-------------------------------------|----|----------------|
| 1. Binayakpur village, thana No. 40 | .. | 1 (One) sheet |
| 2. Baribencha village, thana No. 41 | .. | 1 (One) sheet |
| 3. Kataguda village, thana No. 43 | .. | 1 (One) sheet |
| 4. Motu village, thana No. 44 | .. | 2 (Two) sheets |

[Signature]
Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

Detailed Boundary Description

Pillar Nos.		Bearing		Distance	
From	To	Degrees	Minutes	Chains	Links
1	2	51	00	38	95 ✓
2	3	8	00	74	84 ✓
3	4				
4	5				
5	6				
6	7	101	30	29	63 ✓
7	8	207	45	3	62 ✓
8	9	214	00	3	04 ✓
9	10	192	00	5	22 ✓
10	11	198	30	11	77 ✓
11	12	176	30	5	60 ✓
12	13	185	00	2	38 ✓
13	14	193	00	12	55 ✓
14	15	190	00	2	56 ✓
15	16	151	15	7	60 ✓
16	17	105	00	2	10 ✓
17	18	171	00	10	84 ✓
18	19	169	00	33	68 ✓
19	20	167	45	4	10 ✓
20	21	River Bank		175	08 ✓
21	22	30	30	9	72 ✓
22	23	846	00	25	08 ✓
23	24	349	00	10	44 ✓
24	1	351	36	26	00 ✓
		1	00	40	64 ✓

2. The State Government do hereby further declare the rights admitted in respect of Motu Reserve Forest as detailed in the schedule below:-

SCHEDULE

Name of the Reserve Forest	Rights admitted
Motu Forest Block	No Rights Admitted
	[No. 65891-F. S.-79/76-R.]
	By order of the Governor
	DHARMANANDA NAIK
	Deputy Secretary to Government

Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

VERIFIED FOREST BOUNDARY DEMARCATIONS (EXISTING PILLARS) WITH RESPECT TO CADASTRAL ANNEXURE - I

MAPS

Forest Block: Motu RF

Forest Division: Malkanglri

Notified Area (Ha.): 675.016

Range: Motu

 P-1 Pillar Status : Existing Type : Stone Cairn Condition : Needs Replacement Longitude : 81°24'03.94"E Latitude : 17°50'26.08"N	 P-7 Pillar Status : Existing Type : Stone Cairn Condition : Needs Replacement Longitude : 81°24'39.66"E Latitude : 17°50'45.63"N	 P-9 Pillar Status : Existing Type : Stone Cairn Condition : Needs Replacement Longitude : 81°24'54.37"E Latitude : 17°50'48.56"N	 P-13 Pillar Status : Existing Type : Stone Cairn Condition : Needs Replacement Longitude : 81°25'14.31"E Latitude : 17°50'52.49"N
 P-14 Pillar Status : Existing Type : Stone Cairn Condition : Needs Replacement Longitude : 81°25'17.08"E Latitude : 17°50'50.13"N	 P-17 Pillar Status : Existing Type : Concrete Condition : Needs Replacement Longitude : 81°25'30.26"E Latitude : 17°50'40.77"N	 P-18 Pillar Status : Existing Type : Concrete Condition : Needs Replacement Longitude : 81°25'28.06"E Latitude : 17°50'37.09"N	 P-19 Pillar Status : Existing Type : Concrete Condition : Needs Replacement Longitude : 81°25'27.47"E Latitude : 17°50'33.79"N
 P-22 Pillar Status : Existing Type : Concrete Condition : Needs Replacement Longitude : 81°25'25.99"E Latitude : 17°50'22.53"N	 P-24 Pillar Status : Existing Type : Concrete Condition : Needs Replacement Longitude : 81°25'24.46"E Latitude : 17°50'13.21"N	 P-26 Pillar Status : Existing Type : Concrete Condition : Needs Replacement Longitude : 81°25'26.81"E Latitude : 17°50'06.89"N	 P-32 Pillar Status : Existing Type : Concrete Condition : Needs Replacement Longitude : 81°25'34.55"E Latitude : 17°49'38.04"N

Shirina Madhu
Surveyor (CDLTP)

FORESTER
MOTU SECTION

Revenue Inspector
Motu

Range Officer
Forest Range Office
Motu Range

Survey Date: 11-08-2023 to 08-11-2023

Division- Malkanglri, Range- Motu, Forest Block- Motu RF

Page: 1 of 2

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Divisional Forest Officer
Malkanglri Forest Division
Malkanglri

VERIFIED FOREST BOUNDARY DEMARCATIONS (EXISTING PILLARS) WITH RESPECT TO CADASTRAL

MAPS

Forest Block: Motu RF

Forest Division: Malkangiri

Notified Area (No.): 675/016

Range: Motu

			
P-33	P-60	P-61	P-65
Pillar Status: Existing	Pillar Status: Existing	Pillar Status: Existing	Pillar Status: Existing
Type: Concrete	Type: Concrete	Type: Stone Cairn	Type: Stone Cairn
Condition: Needs Replacement	Condition: Needs Replacement	Condition: Needs Replacement	Condition: Needs Replacement
Longitude: 81°25'34.95"E	Longitude: 81°24'13.91"E	Longitude: 81°24'12.14"E	Longitude: 81°24'09.48"E
Latitude: 17°49'35.47"N	Latitude: 17°49'36.31"N	Latitude: 17°49'43.20"N	Latitude: 17°49'59.80"N
			
P-66	P-67	P-69	
Pillar Status: Existing	Pillar Status: Existing	Pillar Status: Existing	
Type: Stone Cairn	Type: Stone Cairn	Type: Stone Cairn	
Condition: Needs Replacement	Condition: Needs Replacement	Condition: Needs Replacement	
Longitude: 81°24'07.99"E	Longitude: 81°24'05.46"E	Longitude: 81°24'05.05"E	
Latitude: 17°50'06.23"N	Latitude: 17°50'12.48"N	Latitude: 17°50'19.92"N	

Surveyor (CDLTP) *Shrinu Madhi* Forster *Pragolia* Revenue Inspector *Shubh* Forest Range Office *Pragolia*
 Survey Date: 11-08-2023 To 08-11-2023 **MOTU SECTION** Revenue Inspector **Motu Range**
 Division-Malkangiri, Range-Motu, Forest Block-Motu RF

Pragolia
 Divisional Forest Officer
 Malkangiri Forest Division
 Malkangiri

VERIFIED FOREST BOUNDARY DEMARCATATIONS (PROPOSED PILLARS) WITH RESPECT TO ANNEXURE - 2

CADASTRAL MAPS

Forest Block: Motu RF

Forest Division: Malkangiri

Notified Area(Ha): 675.016

Range: Motu

P- 2 (N) Longitude : 81°24'09.28"E Latitude : 17°50'29.39"N	P- 3 (N) Longitude : 81°24'14.41"E Latitude : 17°50'33.70"N	P- 4 (N) Longitude : 81°24'19.48"E Latitude : 17°50'37.95"N	P- 5 (N) Longitude : 81°24'24.57"E Latitude : 17°50'42.23"N
P- 6 (N) Longitude : 81°25'08.18"E Latitude : 17°50'43.94"N	P- 8 (N) Longitude : 81°24'47.42"E Latitude : 17°50'47.17"N	P- 10 (N) Longitude : 81°24'58.73"E Latitude : 17°50'49.48"N	P- 11 (N) Longitude : 81°25'02.84"E Latitude : 17°50'50.35"N
P- 12 (N) Longitude : 81°25'08.76"E Latitude : 17°50'51.76"N	P- 15 (N) Longitude : 81°25'21.40"E Latitude : 17°50'47.06"N	P- 16 (N) Longitude : 81°25'25.53"E Latitude : 17°50'44.12"N	P- 20 (N) Longitude : 81°25'26.44"E Latitude : 17°50'29.83"N
P- 21 (N) Longitude : 81°25'25.43"E Latitude : 17°50'25.96"N	P- 23 (N) Longitude : 81°25'25.43"E Latitude : 17°50'17.91"N	P- 25 (N) Longitude : 81°25'24.41"E Latitude : 17°50'10.69"N	P- 28 (N) Longitude : 81°25'28.37"E Latitude : 17°50'05.77"N
P- 29 (N) Longitude : 81°25'30.01"E Latitude : 17°49'58.97"N	P- 30 (N) Longitude : 81°25'31.44"E Latitude : 17°49'52.01"N	P- 31 (N) Longitude : 81°25'32.98"E Latitude : 17°49'45.08"N	P- 56 (N) Longitude : 81°24'16.87"E Latitude : 17°49'16.75"N
P- 57 (N) Longitude : 81°24'18.70"E Latitude : 17°49'20.40"N	P- 58 (N) Longitude : 81°24'17.12"E Latitude : 17°49'26.36"N	P- 59 (N) Longitude : 81°24'15.30"E Latitude : 17°49'32.28"N	P- 62 (N) Longitude : 81°24'11.70"E Latitude : 17°49'47.28"N
P- 63 (N) Longitude : 81°24'10.97"E Latitude : 17°49'51.47"N	P- 64 (N) Longitude : 81°24'10.22"E Latitude : 17°49'55.64"N	P- 68 (N) Longitude : 81°24'05.92"E Latitude : 17°50'16.17"N	

Shaine Madhi
Surveyor (CDLTP)

[Signature]
FORESTER
MOTU SECTION

[Signature]
Revenue Inspector
Motu

[Signature]
Range Officer
Forest Range Office
Motu Range

Survey Date: 11-08-2023 To 08-11-2023

Division-Malkangiri, Range-Motu, Forest Block-Motu RF

[Signature]
Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

VERIFIED FOREST BOUNDARY DEMARCATATIONS(VIRTUAL PILLARS) WITH RESPECT TO ANNEXURE-4
CADASTRAL MAPS

Forest Block: Motu RF

Forest Division: Malkangiri

Notified Area(Ha): 675.016

Range : Motu

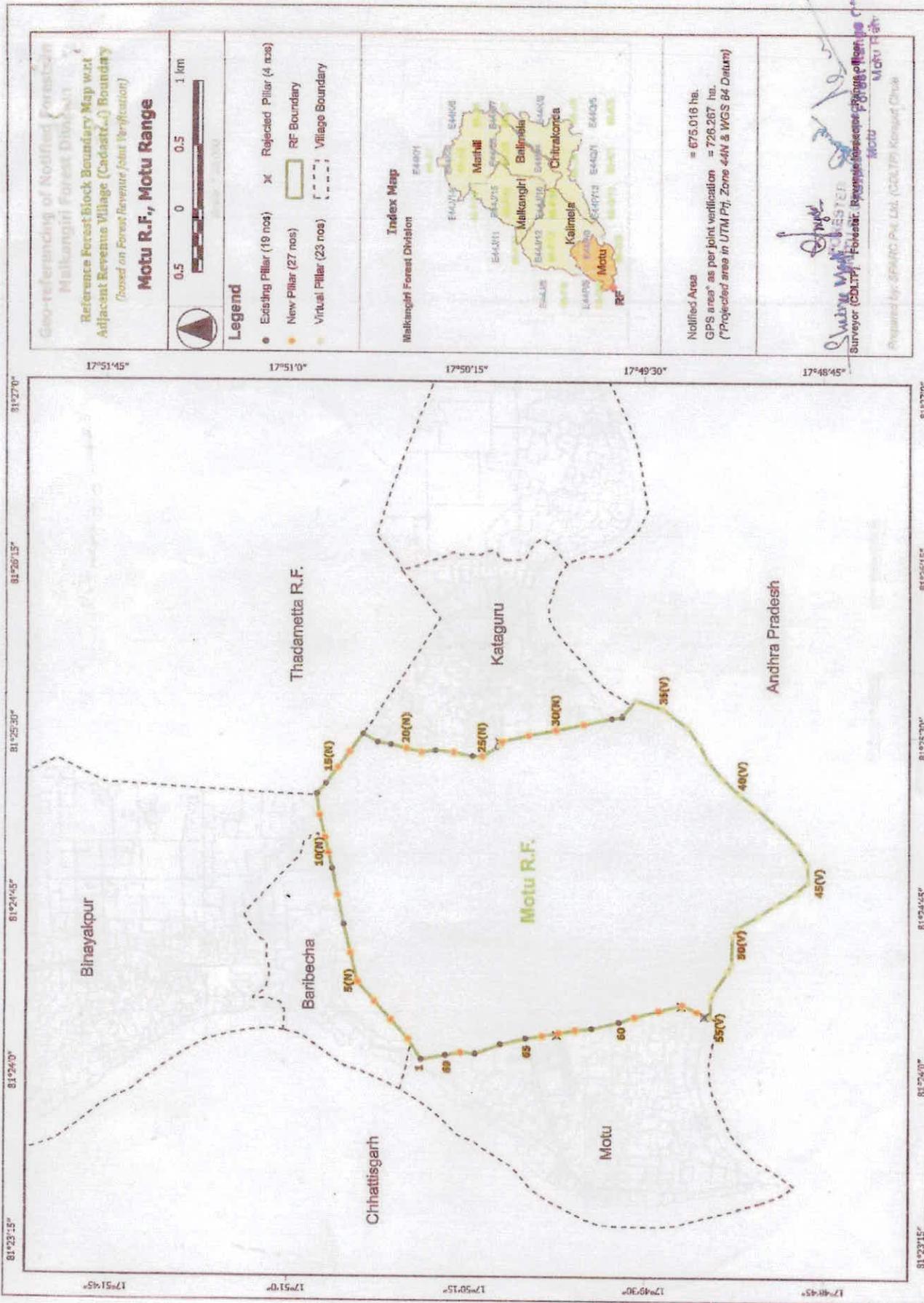
P- 27 (V) Longitude : 81°25'26.98"E Latitude : 17°49'06.48"N	P- 34 (V) Longitude : 81°25'39.33"E Latitude : 17°49'32.03"N	P- 35 (V) Longitude : 81°25'37.04"E Latitude : 17°49'25.22"N	P- 36 (V) Longitude : 81°25'32.37"E Latitude : 17°49'19.14"N
P- 37 (V) Longitude : 81°25'27.90"E Latitude : 17°49'16.15"N	P- 38 (V) Longitude : 81°25'23.45"E Latitude : 17°49'13.89"N	P- 39 (V) Longitude : 81°25'18.79"E Latitude : 17°49'10.19"N	P- 40 (V) Longitude : 81°25'14.68"E Latitude : 17°49'06.01"N
P- 41 (V) Longitude : 81°25'10.99"E Latitude : 17°49'01.67"N	P- 42 (V) Longitude : 81°25'06.55"E Latitude : 17°48'56.95"N	P- 43 (V) Longitude : 81°25'01.15"E Latitude : 17°48'51.67"N	P- 44 (V) Longitude : 81°24'56.18"E Latitude : 17°48'48.89"N
P- 45 (V) Longitude : 81°24'51.51"E Latitude : 17°48'48.75"N	P- 46 (V) Longitude : 81°24'48.58"E Latitude : 17°48'51.83"N	P- 47 (V) Longitude : 81°24'45.40"E Latitude : 17°48'56.94"N	P- 48 (V) Longitude : 81°24'42.33"E Latitude : 17°49'01.37"N
P- 49 (V) Longitude : 81°24'39.18"E Latitude : 17°49'06.69"N	P- 50 (V) Longitude : 81°24'37.12"E Latitude : 17°49'07.86"N	P- 51 (V) Longitude : 81°24'29.54"E Latitude : 17°49'08.05"N	P- 52 (V) Longitude : 81°24'27.50"E Latitude : 17°49'09.02"N
P- 53 (V) Longitude : 81°24'21.98"E Latitude : 17°49'12.66"N	P- 54 (V) Longitude : 81°24'19.99"E Latitude : 17°49'13.27"N	P- 55 (V) Longitude : 81°24'15.27"E Latitude : 17°49'13.55"N	

 **Surveyor (CDLTP)**
 **FORESTER**
MOTU SECTION
 **Range Officer**
Motu
 **Forest Range Officer**
Motu Range

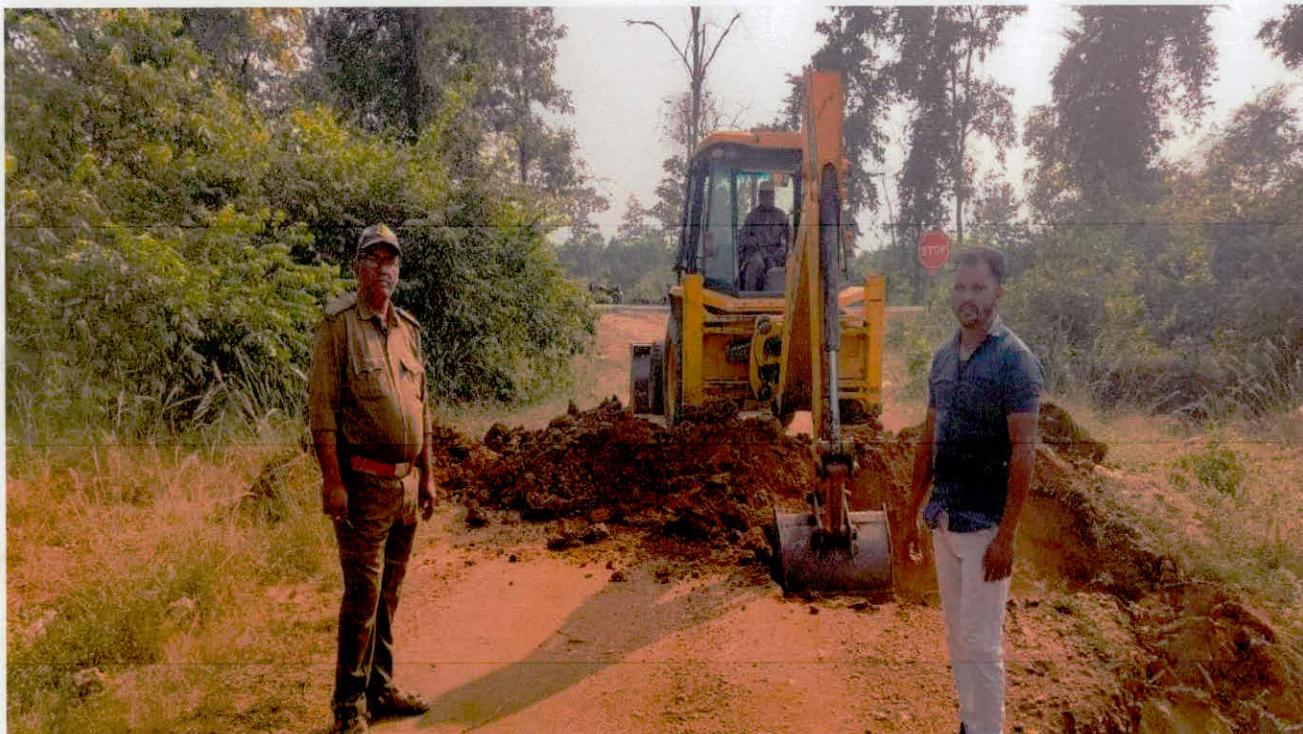
Survey Date: 11-08-2023 To 08-11-2023

Division-Malkangiri,Range-Motu,Forest Block-Motu RF

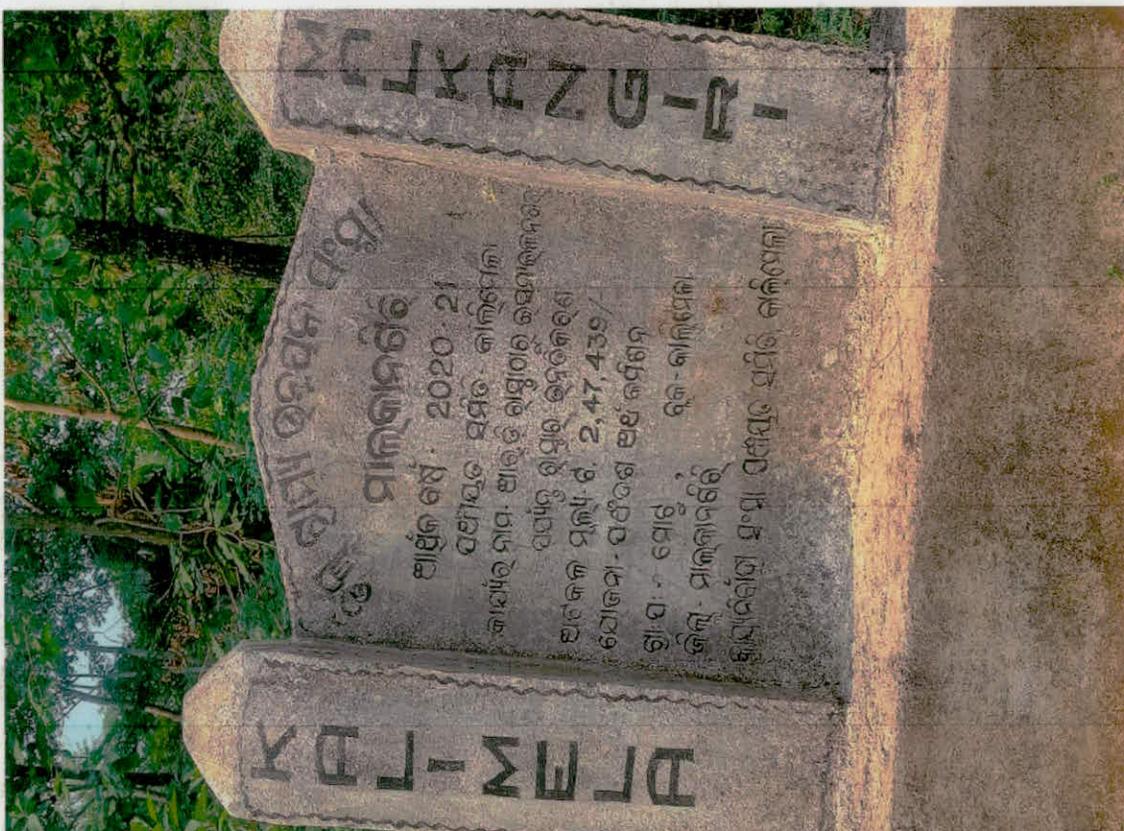

Divisional Forest Officer
Malkangiri Forest Division
Malkangiri



[Signature]
 Divisional Forest Officer
 Malkangiri Forest Division
 Malkangiri




Divisional Forest Officer
Malkangiri Forest Division
Malkangiri



[Signature]
 Divisional Forest Officer
 Malkangiri Forest Division
 Malkangiri

English Translated copy of Page 22

Page: 22/Annexure 02 Series

Picture 01

District Rural Development Agency Malkangiri
Financial Year: 2020-21
Panchayat Samiti: Kalimela
Name of the Work: R.D. Road to Ismail Nagar Road Development
Estimated Cost: Rs 2,47,439/-
Gram Panchayat: Motu
Block: Kalimela
Dist: Malkangiri
Work Execution Body: Panchayat Samiti Kalimela

Picture 02

Mahatma Gandhi National Rural Employment Guarantee Scheme, Odisha
Dist: Malkangiri
Block: Kalimela
Gram Panchayat: Motu
Village: Baribancha
Name of Work: Baribancha to Motu Canal Road New Road Construction
Work Code No. RC/10341947
Estimated Cost of Project: Rs 8,50,000/-
Work Starting Date: 02.09.2020
Unskilled Labour Part: Rs 5,10,000/-
Material Cost: Rs 3,40,000/-
Skilled Labour Part:



Forest Range Office
Motu Range


 Divisional Forest Officer
 Malkangiri Forest Division
 Malkangiri

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ବନଖଣ୍ଡ ଅଧିକାରୀ ତଥା ବନ୍ୟପ୍ରାଣୀ ଚରାବ୍ୟାପକକ କାର୍ଯ୍ୟାଳୟ, ମାଲକାଙ୍ଗିରି ବନଖଣ୍ଡ, ମାଲକାଙ୍ଗିରି।
OFFICE OF THE DIVISIONAL FOREST OFFICER CUM WILDLIFE WARDEN, MALKANGIRI FOREST DIVISION, MALKANGIRI.
Tele/ Fax No. 06861- 295084 e-mail- dfo.malkangiri@odisha.gov.in



Letter No. 6242 (S.O.)-2024.
Dated, Malkangiri the 14th November, 2024.

To

The Block Development Officer,
Kalimela Block, Malkangiri.

Sub:

Regarding illegal construction of a road inside Motu RF.

Sir,

With reference to the above-captioned subject, it is alleged that one Kachha Road has been constructed illegally inside the Motu RF without any prior approval from the competent authority which violates the provisions of the Forest Conservation Act, 1980. According to the MGNREGA Work Code: 2431014005/RC/10341943 displayed on the signboard, it is revealed that the above work has been executed by your Department. The Photocopy of the Work Code details along with its Signboard is enclosed herewith for your ready reference.

Therefore, you are hereby requested to provide the Action Taken report against the erring persons responsible for the unauthorized construction of this work within the Motu Reserve Forest.

Yours Faithfully,

[Signature] 14.11.24
Divisional Forest Officer,
Malkangiri Forest Division.

[Signature]
Divisional Forest Officer
Malkangiri Forest Division
Malkangiri



OFFICE OF THE FOREST RANGE OFFICER, MOTU FOREST RANGE, AT-MV-79

Tele/Fax No.: 06859299925

E-mail: rangeofficermotu@gmail.com

Memo No.: -273

Date: -30.03.2024

To

The Hon'ble Court of Judicial Magistrate First Class
Motu, M.V-79
Dist-Malkangiri.

Sub:

Submission of OR Case No.11 of 2022-23 Record regarding illegal encroachment and set fire, damage to forest land of Motu Reserve Forest under this Range.

Respected Sir,

With due respect and humble submission, I beg to submit herewith the Case Record of the aforesaid case under reference. I received a message from the Motu Forester of Motu of this Range on dt-07.05.2022 at about 11.30 am regarding illegally breaking the forest land and clearly the forest and setting fire to the forest land, alters and destroys the boundary mark of Motu RF by one individual Sri Mahammad Esmail Khan S/o-Mahammad Masum Khan At/Po/Ps-Motu, Dist-Malkangiri. Then the seizer list has been prepared on the spot, 11 nos. of Misc. poles and a case has been booked U/S- 27-1(A), (B), 2(B), 3(A) (c) and section 67(C) of OFA 1972.

In this connection, I enclosed herewith the Case Record along with all other relevant documents as detailed below for favour of your kind information and necessary action.

With due regards.

Enclosure:

1. F.I.R Copy
2. Seizure list
3. Zimanama
4. Statement of Accused
5. Statement of witness
6. Sketch Map of Location Site
7. GPS Map
8. Notice U/S 41-(A)(I) Cr. P.C.
9. Notice U/S 41-(A)(II) Cr. P.C.
10. Xerox copy of Aadhar Card of the Accused, Sri Mahamad Masum Khan

Yours faithfully,

[Signature]
30.03.24
Forest Range Officer,
Motu Forest Range Office
Dist-Malkangiri
Motu Range

[Signature]
Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

OR NO- 11 OF 2022-2023

Forest Department Orissa

page NO- 25 / Annexure -04 Series

0158054

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Maikangesi Division

Note- This report is to be submitted within 24 hours of this detection

Offence Report No. 01/2022-2023

Date: 07/05/2022

1. Place of occurrence: - Ismail Nagar, Baribancha Village

2. Date and hour of detection: - 11.30 AM OF 07/05/2022

3. Name (s), parentage and residence of offenders: - Mohammad Ismail Khan
So - Mohammad Masum Khan
At/PO/ps. Motu, Dist- Maikangesi

4. Property seized, if any: - Details in Backside page

5. Custody of seized property: - Beepa mandas f.4: motu Beat

6. Name of parentage and residence of witness (es), if any: Santosh Ku. Mistry
So - Deepan Ku. Mistry
At - mpv- 83, PO- Malanaram
Dist- Maikangesi

7. Nature of offence and facts of the case: - I am the Forest guard of motu Beat when I was patrolling in motu Beat some other villagers of Banayakpur village informed that one

OGP (Forms) DTP-132-5000 Bks-15.07.2013 M.D Ismail Khan has uprooted some tree for the purpose of acquiring Agricultural land. Then I went to the spot and seized all the materials booked a case against of the offender. The could not able to produce any Court order, Then I booked and seized all materials of tree and booked a case.

Forest Range Officer
Motu Range

Sub-Range Officer
Maikangesi Division

Details Logs as per Species

Mahula Logs

<u>Length in cm</u>	<u>Girth in cm</u>
① 110 CM	90 CM
② 115 CM	85 CM
③ 100 CM	80 CM
④ 95 CM	90 CM
⑤ 100 CM	72 CM

Asom Logs

<u>Length in cm</u>	<u>Girth in cm</u>
① 100 CM	90 CM
② 112 CM	62 CM
③ 109 CM	81 CM

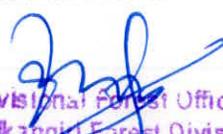
Kendu Logs

<u>Length in cm</u>	<u>Girth in cm</u>
① 89 CM	62 CM
② 59 CM	60 CM
③ 85 CM	60 CM

Bipra Mandu

North Beat

1. 100 CM
 2. 112 CM
 3. 109 CM
 4. 89 CM
 5. 59 CM
 6. 85 CM


 Divisional Forest Officer,
 Malkangiri Forest Division,
 Malkangiri

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page NO - 27/Annexure -
04 Serial

Forest Department Odisha

Form No. 2

Odisha Forest Rules, 1980 (Section 3, Sub-section III)

Seizure List

- 01. Seizure time & date: 07/05/2022 11.30 AM
- 02. Place of the occurrence: Ismail Nagar, Baidhancha village
- 03. Description of the Seized Products: Details in Back side page
- 04. Name of the culprit/ Name of Father and address: N- mahammad Ismail Khan
S/o- mahammad masum Khan
At/po/os-moty, Dist- Malkangiri
- 05. Signature of the culprit:
- 06. Name of the Witness/ Name of Father & address: N- Santosh Ku. Musthi
S/o- Santosh Ku. Musthi
At - Wpr- 83, po. Malanaram
Dist- Malkangiri
- 07. Signature of the Witness:
- 08. Type of Offence & Seize Hammer:
- 09. Signature of the Seizure Officer:

ZIMMANAMA

I Shri Bipra Mandal Father's Name _____
for moty Beat
 Village: _____ Post Office: _____ Police
 Station: _____ Dist: _____

This is to certify as per the custodian receipt that, as per the above-stated information I have scrutinized the above seized produce and have taken them into my custody. I am aware of the fact that the above-seized produce is the property of the Government. Whenever it will be directed by the forest office or Hon'ble court to produce such seized materials then I will comply with the order and will produce the seized materials before the forest office or Hon'ble court.

Neu
 Forest Range Officer
 Motu Range

[Signature]
 Divisional Forest Officer
 Malkangiri Forest Division
 Malkangiri

Details logs as per species

Mahula logs

	<u>Length in cm</u>	<u>Girth in cm</u>
①	110 cm	90 cm
②	115 cm	85 cm
③	100 cm	80 cm
④	95 cm	90 cm
⑤	100 cm	72 cm

Aran Logs

	<u>Length in cm</u>	<u>Girth in cm</u>
①	100 cm	90 cm
②	112 cm	62 cm
③	109 cm	61 cm

Kendu Logs

	<u>Length in cm</u>	<u>Girth in cm</u>
①	89 cm	62 cm
②	39 cm	60 cm
③	85 cm	60 cm

Bipras Mandal
Fy. Moty Beat.


Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

OR NO- 11 of 2022-2023

ZIMMANAMA

I Shri: Bipra Mandal Father's Name: _____
Forest Guard Motu Beat
 Village: _____ Post Office: _____
 Police Station: _____ District _____

Details Logs as per species

- | | | |
|----------------------|---------------------|----------------------|
| 1. <u>Mahua Logs</u> | 2. <u>Asan Logs</u> | 3. <u>Kendu Logs</u> |
| ① 110 cm 90cm | ① 100cm 90cm | ① 89cm 62cm |
| ② 115 cm 85cm | ② 112 cm 62cm | ② 59 cm 60cm |
| ③ 120 cm 80cm | ③ 109 cm 61cm | ③ 85 cm 60cm |
| ④ 95 cm 90cm | | |
| ⑤ 100 cm 72cm | | |

This is to certify as per the custodian receipt that, as per the above-stated information I have scrutinized the above seized produce and have taken them into my custody. I am aware of the fact that the above-seized produce is the property of the Government. Whenever it will be directed by the forest office or Hon'ble court to produce such seized materials then I will comply with the order and will produce the seized materials before the forest office or Hon'ble court.


 Forest Range Office.
 Motu Range


 Divisional Forest Officer
 Malkangiri Forest Division
 Malkangiri

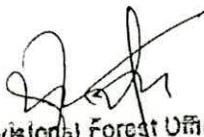
Accused Statement

I am Shri Mahamad Esmail Khan S/o- Mahamad Masum Khan At/Po/Ps-Motu, Dist-Malkangiri hereby submitting my statement in writing that, I was cutting, uprooting trees and clearing the forest near Baribancha Village, Ismail Nagar for seasonal cultivation. At that time, Shri Bipra Mandal, Forest Guard of the Motu Forest Beat caught me and asked me to produce Govt. Permission/Documents in support of the above work. However, I failed to produce any such permissions/documents before him. So, I accept my guilt and am ready to bear the punishment as per the Legal Provisions of the Government.

Furthermore, I have given my statement in writing in sound mind and brain without any outside pressure, addiction which will be ^{used} required at the time of its requirement.



Forest Range Office
Motu Range



Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

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Witness Statement

We Shri Salbam Bhima S/o-Salbam Gurubaya (2) Birendra Salbam S/o-Raja Salbam (3) Tanmay Urma S/o-Rama Urma (4) Rabi Salbam S/o-Suba Salbam of village Binayakpur Po/Ps-Motu, Dist-Malkangiri state that we have seen Mahamad Esmail Khan S/o-Mahamad Masum Khan At/Po-Ps-Motu, Dist-Malkangiri was cutting, uprooting trees and clearing the forest near Baribanchara Village, Ismail Nagar for seasonal cultivation on 06.05.2022 at 11.30 AM. In this connection, we informed Shri Bipra Mandal, Forest Guard, Motu Beat when he was patrolling in that area.

Furthermore, we have given our statement in writing in sound mind and brain without any outside pressure, addiction which will be required at the time of its requirement.



Forest Range Officer
Motu Range



Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

>>>>>>>>>>

Witness Statement

I Sri Santosh Ku. Mistry states that I am working as a Fire Squad in the Motu Forest Range. On 07.05.2022 time 11.00 am during my patrolling, I saw (1) Mahamad Ismail Khan S/o Mahamad Masum Khan At/Po-Ps-Motu, Dist-Malkangiri (2) MD Abibullan Khan S/o-Hassam Khan At/Po/Ps-Motu, Dist-Malkangiri while cutting, uprooting trees and clearing the forest near Baribanacha Village, Ismail Nagar for seasonal cultivation and also tried to set fire in the forest for cleaning the entire area.

In this connection, I informed Sri Bipra Mandal Forest Guard, Motu Beat when he was patrolling in that area.

Furthermore, I have given my statement in writing in sound mind and brain without any outside pressure, addiction which will be required at the time of its requirement.



Forest Range Office
Motu Range



Divisional Forest Officer
Malkangiri Forest Division
Malkangiri



ଭାରତ ସରକାର
ଓଡ଼ିଶା ସରକାର



ଏମ ଡି ଇସମାଇଲ ଖାନ

MD ISMAIL KHAN

ପିତା : ଏମ ଡି ମାସୁମ ଖାନ

Father : M D MASUM KHAN

ଜନ୍ମ ତାରିଖ / DOB: 30/05/1996

ପୁରୁଷ / Male

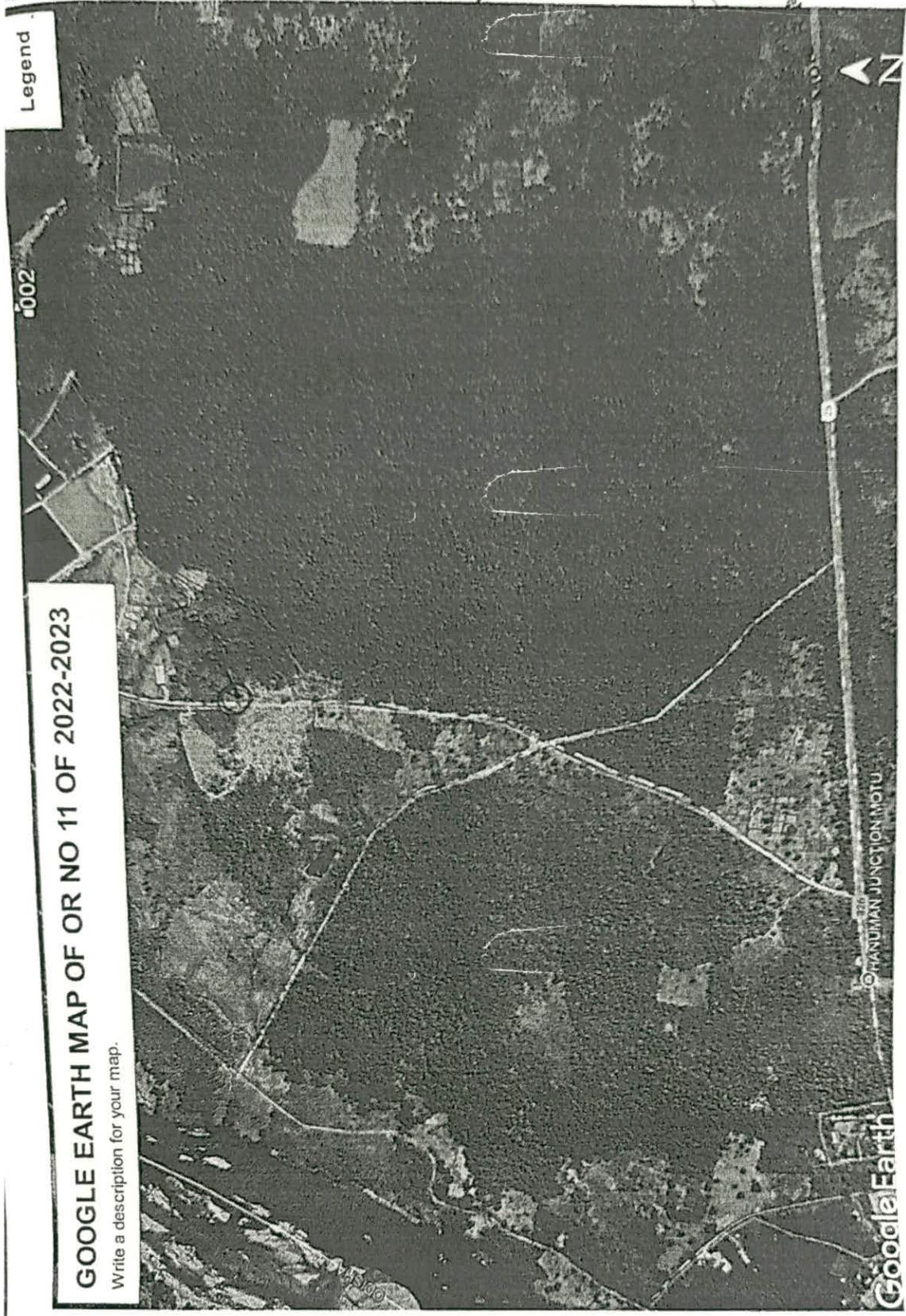


4892 4416 8951

ଆଧାର - ସାଧାରଣ ଲୋକର ଅଧିକାର

He
25.22.
Forest Range Officer
Moru Rāhde

[Signature]
Divisional Forest Officer
Malkangiri Forest Division
Malkangiri



GOOGLE EARTH MAP OF OR NO 11 OF 2022-2023
 Write a description for your map.

[Signature]
 Divisional Forest Officer
 Makangiri Forest Division
 Makangiri

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Page: 36/Annexure 04

NOTICE U/S 41-(A)(1) Cr.P.C

Ref: R.O. Motu Case No.: 11 of 2022-2023 Dated: 07/05/2022
 U/s. 27-1(a), B, 2(B), 3(A)C and 67 (C) of O.F.A Act 1972

Sri/Smt: Mahmmad Jemai Khan
 Father's Name: Mahmmad Masum Khan
 Village: Motu
 Police Station: Motu
 District: Malkangiri

You are hereby provided with the notice that as per the Complainant Sri Bipra Mondal
 ✓
 Father/Husband Sri Ranjan Mondal

Village Kalmela PS Kalmela Dist: Malkangiri the above-mentioned Sections are being imposed against of you on the basis of prima facie evidence received. So you are instructed to appear and record your statement in your favour before the undersigned on and before 07/05/2022 at 5. PM in Motu Forest Range Office, M.V. 79. Additionally, you are directed to cooperate in the investigation process. If in any way you disobey the order you will be arrested in connection to this case.

Accused Signature

(Signature & Seal of the Investigating Officer)
Forest Range Officer, Motu Forest Range.

Date. _____



Forest Range Office
 Motu Range


 Divisional Forest Officer
 Malkangiri Forest Division
 Malkangiri

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Page: 37/Annexure 04

NOTICE U/S 41-(A)(II) Cr.P.C

Ref: R.O Motu OR No.: 11 Dated: 07/05/2022 U/s 27(1)(a), b
2(b), (3)(a) and 67(C) of OPA Act-1972

To:

Name: Mahmmad Esmail Khan Father/Wife: Mahmmad Masum KhanVillage: Motu Police Station: MotuDistrict: Malkangiri

You are hereby informed that following the release through bail, you are bound to adhere to the following conditions,

1. You are restricted from indulging yourself in any form of conflict with the opposition and will not threaten them henceforth.
2. You will restrict yourself from providing bribes in any form to the witnesses and will not influence them either.
3. You will restrict yourself from threatening the witnesses.
4. You are not allowed to leave your Home and Village while the investigation is underway. If there are any matter of urgency which demands your absence at your home or village you must get permission from the Range Officer of the Motu Forest Range.
5. You must keep yourself available, whenever there will be any requirement to appear before the Investigator.
6. As there is sufficient evidence available against you, appearing before the court in due time when ordered is mandatory.

Accused Signature

(Signature & Seal of the Investigating Officer)

Forest Range Officer, Motu Forest Range

Date: _____


 Forest Range Officer
 Motu Range


 Divisional Forest Officer
 Malkangiri Forest Division
 Malkangiri

The Orissa Gazette

EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 1475 CUTTACK, THURSDAY, SEPTEMBER 9, 1976/BHADRA 18, 1898

REVENUE DEPARTMENT
NOTIFICATION

The 13th August 1976

S. R. O.-862/76—In exercise of the Powers conferred under section 21 of the Orissa Forest Act, 1972 (Orissa Act 14 of 1972), the State Government do hereby declare that the land situated in Motu Tahasil of the district of Koraput the limits of which are specified below and the approximate area of which is 1,668.0 acres shall be Reserved Forest, with affect from the 15th September 1976 and shall be known as the Motu Forest Block.

Name of the Forest Block	Area in acres	Local names and boundaries	Police-station	District
(1)	(2)	(3)	(4)	(5)
<u>Motu Forest Block.</u>	1,668.00	North—Baribencha village Binayakpur common boundary of Thedimet-tala R. L. East—Kataguda village South—Sileru river common boundary of Andhra Pradesh. West—Motu village.	Motu	Koraput

The limits of the reserve forest are the lines marked in green on a copy of each of the 16"=1" cadastral maps of the village specified below which has been signed by the Collector of the district deposited in his Record Room.

Name of the village—

- | | | |
|-------------------------------------|----|---------------|
| 1. Binayakpur village, thana No. 40 | .. | 1 (One) sheet |
| 2. Baribencha village, thana No. 41 | .. | 1 (One) sheet |
| 3. Kataguda village, thana No. 43 | .. | 1 (One) sheet |
| 4. Motu village, thana No. 44 | .. | 2 (Two) sheet |


Divisional Forest Officer
Makangiri Forest Division
Makangiri

Detailed Boundary Description

Pillar Nos.		Bearing		Distance	
From	To	Degrees	Minutes	Chains	Links
1	2	51	00	38	95
2	3	80	00	74	84
3	4				
4	5				
5	6	101	30	29	63
6	7	207	45	3	62
7	8	214	00	3	04
8	9	192	00	5	22
9	10	198	30	11	77
10	11	176	30	5	60
11	12	185	00	2	38
12	13	193	00	12	55
13	14	190	00	2	56
14	15	151	15	7	60
15	16	105	00	2	10
16	17	171	00	10	84
17	18	169	00	33	65
18	19	167	45	4	10
19	20	River Bank		175	08
20	21	30	30	9	72
21	22	846	00	25	08
22	23	349	00	10	44
23	24	351	36	26	00
24	1	1	00	40	64

2. The State Government do hereby further declare the rights admitted in respect of Motu Reserve Forest as detailed in the schedule below:—

SCHEDULE

Name of the Reserve Forest
Motu Forest Block

Rights admitted
No Rights Admitted

[No. 65894—F. S.-79/76-R.]

By order of the Governor
DHARMANANDA NAIK
Deputy Secretary to Government



Geo-referencing of Notified Forest Blocks in Odisha

MALKANGIRI FOREST DIVISION

Forest Revenue Joint Verification Report

Motu R.F.

Forest Range: Motu


Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

FOREST REVENUE JOINT VERIFICATION COMMITTEE REPORT

Forest Division: Malkangiri

Forest Range: Motu

Minutes of Joint Verification:

List of participation of the Forest-Revenue joint verification committee is given at Table 1.

Joint Verification of the boundary of **Motu RF Forest Block** was carried out during 11-08-2023 to 08-11-2023. Existing pillar position recorded through GPS were plotted and compared against geo-referenced cadastral maps of adjoining villages. The verified forest boundary map is enclosed at Plate-1. Findings of the verification w.r.t. revenue cadastral is given below:

- Name of notified forest block: Motu RF
- Notification no. & date: S.R.O. 862/76 Dt. 18-08-1976
- Area as per notification/WP/Register: 1668.000 Ac./675.016 Ha.
- Existing no. of boundary demarcations in conformity with adjoining village boundary: 19 nos. (Annexure -1)
- Boundary demarcations (Proposed Pillars) in conformity with adjoining village boundary: 27 nos. (Annexure -2)
- Boundary demarcations (Virtual Pillars) in conformity with adjoining village boundary: 23 nos. (Annexure -4)
- GPS area of verified boundary: 726.267 ha
- GPS perimeter of verified boundary: 10.893 km

Observations:

The Notification of the forest block is available, enclosed as appendix-1. The area of the forest block as per notification is 1668 Ac. (675.016Ha.) . The traverse Map of the Forest block is not available. The Verified boundary are in consonance with the adjacent cadastral maps, Existing pillars and HRSI. The JV boundary nearly matches with the management map on Topo. The JV area is found to be 726.267 Ha. i.e. 51.521 Ha.(7.593 %) more than the notified area. The change of area may be due to survey techniques and the process of area Computation.


 Divisional Forest Officer
 Malkangiri Forest Division
 Malkangiri

VERIFIED FOREST BOUNDARY DEMARCATATIONS (EXISTING PILLARS) WITH RESPECT TO CADASTRAL **ANNEXURE - 1**

MAPS

Forest Block: Motu RF

Forest Division: Malkanglri

Notified Area (Ha.): 675.016

Range: Motu



P-1
 Pillar Status: Existing
 Type: Stone Cairn
 Condition: Needs Replacement
 Longitude: 81°24'03.94"E
 Latitude: 17°50'26.08"N



P-7
 Pillar Status: Existing
 Type: Stone Cairn
 Condition: Needs Replacement
 Longitude: 81°24'39.66"E
 Latitude: 17°50'45.63"N



P-9
 Pillar Status: Existing
 Type: Stone Cairn
 Condition: Needs Replacement
 Longitude: 81°24'54.37"E
 Latitude: 17°50'48.56"N



P-13
 Pillar Status: Existing
 Type: Stone Cairn
 Condition: Needs Replacement
 Longitude: 81°25'14.31"E
 Latitude: 17°50'52.49"N



P-14
 Pillar Status: Existing
 Type: Stone Cairn
 Condition: Needs Replacement
 Longitude: 81°25'17.08"E
 Latitude: 17°50'50.13"N



P-17
 Pillar Status: Existing
 Type: Concrete
 Condition: Needs Replacement
 Longitude: 81°25'30.26"E
 Latitude: 17°50'40.77"N



P-18
 Pillar Status: Existing
 Type: Concrete
 Condition: Needs Replacement
 Longitude: 81°25'28.06"E
 Latitude: 17°50'37.09"N



P-19
 Pillar Status: Existing
 Type: Concrete
 Condition: Needs Replacement
 Longitude: 81°25'27.47"E
 Latitude: 17°50'33.79"N



P-22
 Pillar Status: Existing
 Type: Concrete
 Condition: Needs Replacement
 Longitude: 81°25'25.99"E
 Latitude: 17°50'22.55"N



P-24
 Pillar Status: Existing
 Type: Concrete
 Condition: Needs Replacement
 Longitude: 81°25'24.46"E
 Latitude: 17°50'13.21"N



P-26
 Pillar Status: Existing
 Type: Concrete
 Condition: Needs Replacement
 Longitude: 81°25'26.81"E
 Latitude: 17°50'06.89"N



P-32
 Pillar Status: Existing
 Type: Concrete
 Condition: Needs Replacement
 Longitude: 81°25'34.55"E
 Latitude: 17°49'38.04"N

Shanu Maghi
 Surveyor (COLTP)

[Signature]
FORESTER
MOTU SECTION

[Signature]
 Revenue Inspector
 Motu

[Signature]
 Range Officer
Forest Range Office
 Motu Range

Survey Date: 11-08-2023 To 08-11-2023

Division: Malkanglri, Range: Motu, Forest Block: Motu RF

[Signature]
Divisional Forest Officer
Malkanglri Forest Division
Malkanglri

VERIFIED FOREST BOUNDARY DEMARCATATIONS (EXISTING PILLARS) WITH RESPECT TO CADASTRAL

MAPS

Forest Block: Motu RF

Forest Division: Malkangiri

Notified Area(Ha.): 675.016

Range: Motu



P-33
 Pillar Status: Existing
 Type: Concrete
 Condition: Needs Replacement
 Longitude: 81°25'34.95"E
 Latitude: 17°49'35.47"N



P-60
 Pillar Status: Existing
 Type: Concrete
 Condition: Needs Replacement
 Longitude: 81°24'13.91"E
 Latitude: 17°49'36.31"N



P-61
 Pillar Status: Existing
 Type: Stone Cairn
 Condition: Needs Replacement
 Longitude: 81°24'12.14"E
 Latitude: 17°49'43.20"N



P-65
 Pillar Status: Existing
 Type: Stone Cairn
 Condition: Needs Replacement
 Longitude: 81°24'09.48"E
 Latitude: 17°49'59.80"N



P-66
 Pillar Status: Existing
 Type: Stone Cairn
 Condition: Needs Replacement
 Longitude: 81°24'07.99"E
 Latitude: 17°50'06.23"N



P-67
 Pillar Status: Existing
 Type: Stone Cairn
 Condition: Needs Replacement
 Longitude: 81°24'05.46"E
 Latitude: 17°50'17.48"N



P-69
 Pillar Status: Existing
 Type: Stone Cairn
 Condition: Needs Replacement
 Longitude: 81°24'05.05"E
 Latitude: 17°50'19.92"N

 Surveyor (CDLTP)
 Forester
 Revenue Inspector
 Range Officer
MOTU SECTION
 Revenue Inspector
 Motu
 Forest Range Office
 Motu Range

Survey Date: 11-08-2023 To 08-11-2023

Division-Malkangiri, Range-Motu, Forest Block-Motu RF

Page- 2 of 2


 Divisional Forest Officer
 Malkangiri Forest Division
 Malkangiri

VERIFIED FOREST BOUNDARY DEMARCATIONS (PROPOSED PILLARS) WITH RESPECT TO ANNEXURE - 2
CADASTRAL MAPS

Forest Block: Motu RF

Forest Division: Malkangiri

Notified Area(Ha.): 675.016

Range: Motu

P- 2 (N) Longitude : 81°24'09.28"E Latitude : 17°50'29.39"N	P- 3 (N) Longitude : 81°24'14.41"E Latitude : 17°50'33.70"N	P- 4 (N) Longitude : 81°24'19.48"E Latitude : 17°50'37.95"N	P- 5 (N) Longitude : 81°24'24.57"E Latitude : 17°50'42.23"N
P- 6 (N) Longitude : 81°24'32.18"E Latitude : 17°50'43.94"N	P- 8 (N) Longitude : 81°24'47.42"E Latitude : 17°50'47.17"N	P- 10 (N) Longitude : 81°24'58.73"E Latitude : 17°50'49.48"N	P- 11 (N) Longitude : 81°25'02.84"E Latitude : 17°50'50.35"N
P- 12 (N) Longitude : 81°25'08.76"E Latitude : 17°50'51.76"N	P- 15 (N) Longitude : 81°25'21.40"E Latitude : 17°50'47.06"N	P- 16 (N) Longitude : 81°25'25.53"E Latitude : 17°50'44.12"N	P- 20 (N) Longitude : 81°25'26.44"E Latitude : 17°50'29.83"N
P- 21 (N) Longitude : 81°25'25.43"E Latitude : 17°50'25.96"N	P- 23 (N) Longitude : 81°25'25.43"E Latitude : 17°50'17.91"N	P- 25 (N) Longitude : 81°25'24.41"E Latitude : 17°50'10.69"N	P- 28 (N) Longitude : 81°25'28.37"E Latitude : 17°50'05.77"N
P- 29 (N) Longitude : 81°25'30.01"E Latitude : 17°49'58.97"N	P- 30 (N) Longitude : 81°25'31.44"E Latitude : 17°49'52.01"N	P- 31 (N) Longitude : 81°25'32.98"E Latitude : 17°49'45.08"N	P- 56 (N) Longitude : 81°24'16.87"E Latitude : 17°49'16.75"N
P- 57 (N) Longitude : 81°24'18.70"E Latitude : 17°49'20.40"N	P- 58 (N) Longitude : 81°24'17.12"E Latitude : 17°49'26.36"N	P- 59 (N) Longitude : 81°24'15.30"E Latitude : 17°49'32.28"N	P- 62 (N) Longitude : 81°24'11.70"E Latitude : 17°49'47.28"N
P- 63 (N) Longitude : 81°24'10.97"E Latitude : 17°49'51.47"N	P- 64 (N) Longitude : 81°24'10.22"E Latitude : 17°49'55.64"N	P- 68 (N) Longitude : 81°24'05.92"E Latitude : 17°50'16.17"N	

Shaine Madhi
Surveyor (CDLTP)

[Signature]
FORESTER
MOTU SECTION

[Signature]
Revenue Inspector
Motu

[Signature]
Range Officer
Forest Range Office
Motu Range

Survey Date: 11-08-2023 To 08-11-2023

Division-Malkangiri, Range-Motu, Forest Block-Motu RF

[Signature]
Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

VERIFIED FOREST BOUNDARY DEMARCATIONS(VIRTUAL PILLARS) WITH RESPECT TO ANNEXURE -4
CADASTRAL MAPS

Forest Block: Motu RF

Forest Division: Malkangiri

Notified Area(Ha.): 675.016

Range: Motu

P- 27 (V) Longitude : 81°25'26.98"E Latitude : 17°50'06.48"N	P- 34 (V) Longitude : 81°25'39.33"E Latitude : 17°49'32.03"N	P- 35 (V) Longitude : 81°25'37.04"E Latitude : 17°49'25.22"N	P- 36 (V) Longitude : 81°25'32.37"E Latitude : 17°49'19.14"N
P- 37 (V) Longitude : 81°25'27.90"E Latitude : 17°49'16.15"N	P- 38 (V) Longitude : 81°25'23.45"E Latitude : 17°49'13.89"N	P- 39 (V) Longitude : 81°25'18.79"E Latitude : 17°49'10.19"N	P- 40 (V) Longitude : 81°25'14.68"E Latitude : 17°49'06.01"N
P- 41 (V) Longitude : 81°25'10.99"E Latitude : 17°49'01.67"N	P- 42 (V) Longitude : 81°25'06.55"E Latitude : 17°48'56.95"N	P- 43 (V) Longitude : 81°25'01.15"E Latitude : 17°48'51.67"N	P- 44 (V) Longitude : 81°24'56.18"E Latitude : 17°48'48.89"N
P- 45 (V) Longitude : 81°24'51.51"E Latitude : 17°48'48.75"N	P- 46 (V) Longitude : 81°24'48.58"E Latitude : 17°48'51.83"N	P- 47 (V) Longitude : 81°24'45.40"E Latitude : 17°48'56.94"N	P- 48 (V) Longitude : 81°24'42.33"E Latitude : 17°49'01.37"N
P- 49 (V) Longitude : 81°24'39.18"E Latitude : 17°49'06.69"N	P- 50 (V) Longitude : 81°24'37.12"E Latitude : 17°49'07.86"N	P- 51 (V) Longitude : 81°24'29.54"E Latitude : 17°49'08.05"N	P- 52 (V) Longitude : 81°24'27.50"E Latitude : 17°49'09.02"N
P- 53 (V) Longitude : 81°24'21.98"E Latitude : 17°49'12.66"N	P- 54 (V) Longitude : 81°24'19.99"E Latitude : 17°49'13.27"N	P- 55 (V) Longitude : 81°24'15.27"E Latitude : 17°49'13.55"N	

 Surveyor (CDLTP)
 FORESTER
MOTU SECTION
 Range Officer
Motu
 Range Officer
Range

Survey Date: 11-08-2023 To 08-11-2023

Division-Malkangiri,Range-Motu,Forest Block-Motu RF

Page- 1 of 2


 Divisional Forest Officer
 Malkangiri Forest Division
 Malkangiri



OFFICE OF THE FOREST RANGE OFFICER, MOTU FOREST RANGE, AT-MV-79

Tele/Fax No.: 06859299925

E-mail: rangeofficermotu@gmail.com

Memo No.: -271

Date: -30.03.2024

To

The Hon'ble Court of Judicial Magistrate First Class
Motu, M.V-79
Dist-Malkangiri.

Sub:

Submission of OR Case No.12 of 2022-23 Record regarding illegal encroachment and set fire, damage to forest land of Motu Reserve Forest under this Range.

Respected Sir,

With due respect and humble submission, I beg to submit herewith the Case Record of the aforesaid case under reference. I received a message from the Motu Forester of Motu of this Range on dt-07.05.2022 at about 1.30 pm regarding illegally breaking the forest land and clearly the forest and setting fire to the forest land, alters and destroys the boundary mark of Motu RF by one individual Sri Mahammad Aabibullah Khan S/o-Mahammad Hasam Khan At/Po/Ps-Motu, Dist-Malkangiri. Then the seizer list has been prepared on the spot, 13 nos. of Misc. poles and a case has been booked U/S- 27-1(A), (B), 2(B), 3(A) (c) and section 67(C) of OFA 1972.

In this connection, I enclosed herewith the Case Record along with all other relevant documents as detailed below for favour of your kind information and necessary action.

With due regards.

Enclosure:

1. F.I.R Copy
2. Seizure list
3. Zimanama
4. Statement of Accused
5. Statement of witness
6. Sketch Map of Location Site
7. GPS Map
8. Notice U/S 41-(A)(I) Cr. P.C.
9. Notice U/S 41-(A)(II) Cr. P.C.
10. Xerox copy of Aadhar Card of the Accused, Sri Mahamad Masum Khan

Yours faithfully,

[Signature]
30.03.24.
Forest Range Officer,
Motu Forest Range, MV-79
Dist-Malkangiri

**Forest Range Office
Motu Range**

[Signature]
**Divisional Forest Officer
Malkangiri Forest Division
Malkangiri**

OR NO. 12 OF 2022-2023

Forest Department Orissa

page NO. 48 / Annexure
-04 Series

0158053/62

Mal Kangosi Division

Note- This report is to be submitted within 24 hours of this detection

Offence Report No. 03 / 2022-2023

Date. 07/05/2022

1. Place of occurrence: - Ismail Nagar, Banibancha Village
2. Date and hour of detection: - 1.30 pm on dtd 07/05/2022
3. Name (s), parentage and residence of offenders: - Mohammad Aabebullah Khan
PO - Mohammad Hasam Khan
At/PO/PS - motu, Dist - Mal Kangosi
4. Property seized, if any: - The detailed list of the property seized are given on next page
5. Custody of seized property: - Beparamandal F.G motu Beat
6. Name of parentage and residence of witness (es), if any: Santosh Ku. Mishra
PO - Sapen Ku. Mishra
At - Mpv-83, PO - Rajaramam,
PS - motu, Dist - Mal Kangosi

7. Nature of offence and facts of the case: - I am the Forest guard of motu Beat, when I was patrolling in motu Beat some other villagers of Banayak pur village informed me that one Mohammad

Aabebullah Khan has uprooted some tree for the purpose of acquiring agricultural land. Then I went to the spot and could not find the accused on the spot. Later on the admitted his guilt of cutting tree. He could not able to produce any govt order in this regard. Then I booked a case.

Forest Range Office
Motu Range

[Signature]
Divisional Forest Officer
Mal Kangosi Forest Division
Mal Kangosi

Details of logs - as per species

Mahula Logs

Length in cm.

- ① 190 cm
- ② 75 cm
- ③ 115 cm
- ④ 90 cm
- ⑤ 112 cm

Girth in cm

- 85 cm
- 60 cm
- 70 cm
- 61 cm
- 90 cm

Asan Logs

Length in cm

- ① 110 cm
- ② 100 cm
- ③ 125 cm
- ④ 139 cm

Girth in cm

- 80 cm
- 81 cm
- 90 cm
- 95 cm

Kendu Logs

Length in cm

- ① 111 cm
- ② 100 cm
- ③ 95 cm
- ④ 90 cm

Girth in cm

- 85 cm
- 75 cm
- 60 cm
- 79 cm

Dipras Marebidi

Fh. Moty Beat.

[Faint handwritten notes and signatures]

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page NO- 50 /
Annexure - 04 Series

Forest Department Odisha

Form No. 2

Odisha Forest Rules, 1980 (Section 3, Sub-section III)

Seizure List

01. Seizure time & date: 07/05/2022 1.30 PM
02. Place of the occurrence: Demai Nagar, Baribancha Range
03. Description of the Seized Products: Details on Back side page
04. Name of the culprit/ Name of Father and address: N- Mahammad Aabibullah Khan
S/O. Mahammad Halam Khan
At/PO/ES - Motu, Dist - Malkangiri
05. Signature of the culprit:
06. Name of the Witness/ Name of Father & address: N- Santosh Ku. Mishra
S/O- Sapan Ku. Mishra
At - Mpr-83, po- Rayanaram
Dist - Malkangiri
07. Signature of the Witness:
08. Type of Offence & Seize Hammer:
09. Signature of the Seizure Officer: Bepa mandal f.g. motu

ZIMMANAMA

I Shri Bepa mandal f.g. motu Father's Name Beat

Village: _____ Post Office: _____ Police

Station: _____ Dist: _____

This is to certify as per the custodian receipt that, as per the above-stated information I have scrutinized the above seized produce and have taken them into my custody. I am aware of the fact that the above-seized produce is the property of the Government. Whenever it will be directed by the forest office or Hon'ble court to produce such seized materials then I will comply with the order and will produce the seized materials before the forest office or Hon'ble court.

Neer
Forest Range Office
Motu Range

[Signature]
Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

Details logs - as per species

mabula logs

Length in cm

Width in cm

①	190 cm	85 cm
②	75 cm	60 cm
③	115 cm	70 cm
④	90 cm	61 cm
⑤	112 cm	90 cm

Asan logs

Length in cm

Width in cm

①	110 cm	80 cm
②	100 cm	81 cm
③	125 cm	90 cm
④	139 cm	95 cm

Kendu logs

Length in cm

Width in cm

①	111 cm	85 cm
②	100 cm	75 cm
③	95 cm	60 cm
④	90 cm	79 cm

Dipr's Mandul
Ph. Nity Beaf


Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

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ANNEXURE 04
(C SERIES)OR No. 12 of 2022-2023
ZIMMANAMAI Shri: Bipra Mandal Forestguard Father's Name: _____
Motu Beaf

Village: _____ Post Office: _____

Police Station: _____ District _____

<u>Kendu logs</u>		<u>Mahul logs</u>		<u>Asan Logs</u>	
<u>Length in cms</u>	<u>Girth in cms</u>	<u>Length in cms</u>	<u>Girth in cms</u>	<u>Length in cms</u>	<u>Girth</u>
① 111 CM	85 CM	① 190 CM	85 CM	① 110 CM	80 CM
② 100 CM	75 CM	② 75 CM	60 CM	② 100 CM	81 CM
③ 95 CM	60 CM	③ 115 CM	70 CM	③ 125 CM	90 CM
④ 90 CM	79 CM	④ 90 CM	61 CM	④ 139 CM	95 CM
		⑤ 112 CM	90 CM		

This is to certify as per the custodian receipt that, as per the above-stated information I have scrutinized the above seized produce and have taken them into my custody. I am aware of the fact that the above-seized produce is the property of the Government. Whenever it will be directed by the forest office or Hon'ble court to produce such seized materials then I will comply with the order and will produce the seized materials before the forest office or Hon'ble court.

Ken
Forest Range Officer
Motu Range

[Signature]
Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

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Page: 54/Annexure 04

Witness Statement

We Shri Salbam Bhima S/o-Salbam Gurubaya (2) Birendra Salbam S/o-Raja Salbam (3) Tanmay Urma S/o-Rama Urma (4) Rabi Salbam S/o-Suba Salbam of village Binayakpur Po/Ps-Motu, Dist-Malkangiri state that we have seen Mahamad Esmail Khan S/o-Mahamad Masum Khan At/Po-Ps-Motu, Dist-Malkangiri was cutting, uprooting trees and clearing the forest near Baribancha Village, Ismail Nagar for seasonal cultivation on 06.05.2022 at 11.40 AM. In this connection, we informed Shri Bipra Mandal, Forest Guard, Motu Beat when he was patrolling in that area.

Furthermore, we have given our statement in writing in sound mind and brain without any outside pressure, addiction which will be required at the time of its requirement.


 Forest Range Office
 Motu Range


 Divisional Forest Officer
 Malkangiri Forest Division
 Malkangiri

Witness Statement

I Sri Santosh Ku. Mistry states that I am working as a Fire Squad in the Motu Forest Range. On 07.05.2022 time 11.00 am during my patrolling, I saw (1) Mahamad Ismail Khan S/o Mahamad Masum Khan At/Po-Ps-Motu, Dist-Malkangiri (2) MD Abibullan Khan S/o-Hassam Khan At/Po/Ps-Motu, Dist-Malkangiri while cutting, uprooting trees and clearing the forest near Baribanacha Village, Ismail Nagar for seasonal cultivation and also tried to set fire in the forest for cleaning the entire area.

In this connection, I informed Sri Bipra Mandal Forest Guard, Motu Beat when he was patrolling in that area.

Furthermore, I have given my statement in writing in sound mind and brain without any outside pressure, addition which will be required at the time of its requirement.


Forest Range Office
Motu Range


Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

spot map of OR NO-12 of
2022-2023

R.F
R.F
No-7

Seizure
Spot

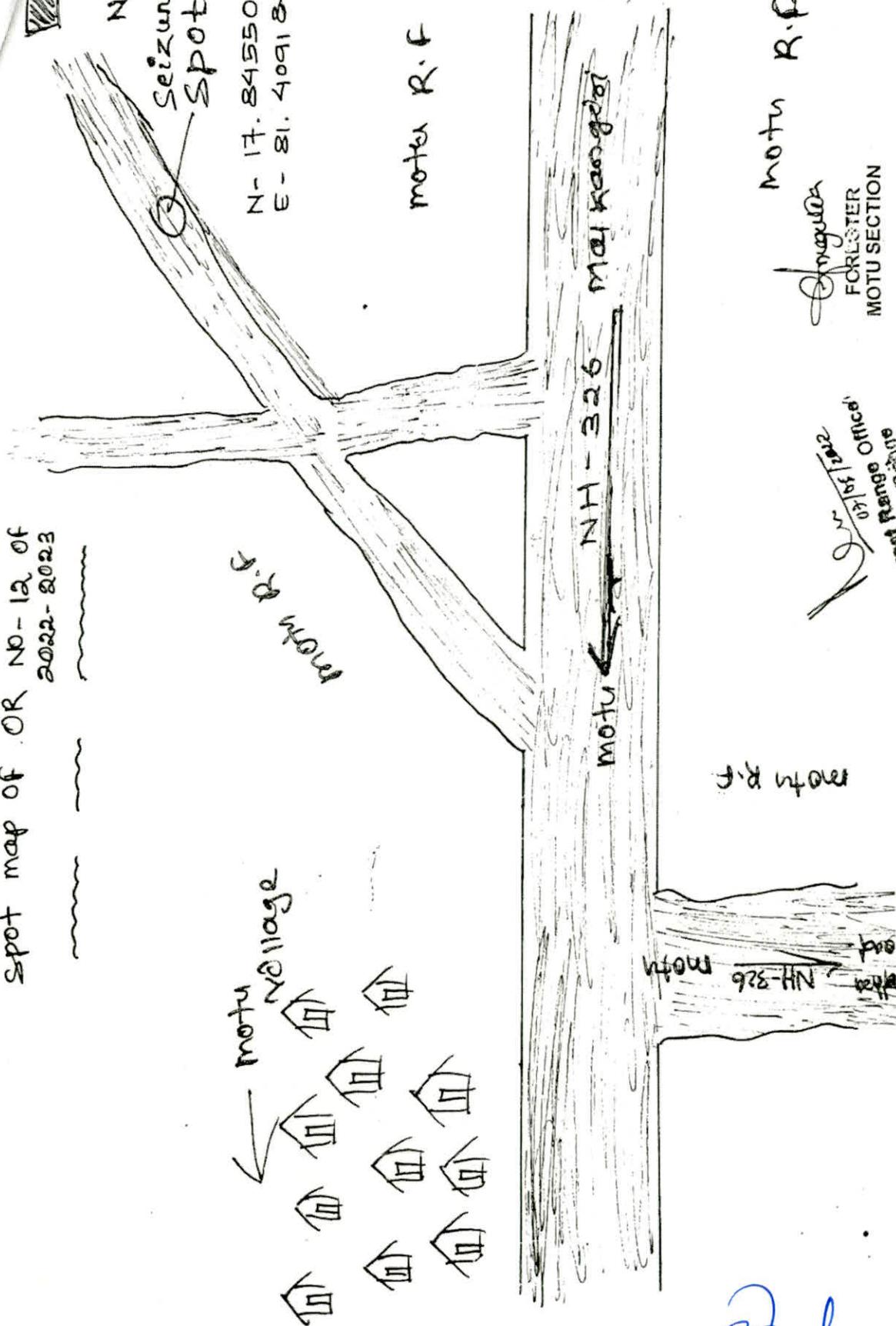
N- 17. 845508
E- 81. 409186

motu R.F

motu R.F

FORLESTER
MOTU SECTION

Range Office



[Signature]

Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

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Page: 60/Annexure 04NOTICE U/S 41-(A)(II) Cr.P.C

Ref: R.O motu OR No.: 12 Dated: 2022-2023 U/s 27 (1), (a), b
2 (b), (3)(a) and 67 (c) of OFA Act 1992

To:

Name: Mohammad Abubakar Khan Father/Wife: Mahammad Hasam KhanVillage: MOTU Police Station: MOTUDistrict: Malakangiri

You are hereby informed that following the release through bail, you are bound to adhere to the following conditions,

1. You are restricted from indulging yourself in any form of conflict with the opposition and will not threaten them henceforth.
2. You will restrict yourself from providing bribes in any form to the witnesses and will not influence them either.
3. You will restrict yourself from threatening the witnesses.
4. You are not allowed to leave your Home and Village while the investigation is underway. If there are any matter of urgency which demands your absence at your home or village you must get permission from the Range Officer of the Motu Forest Range.
5. You must keep yourself available, whenever there will be any requirement to appear before the Investigator.
6. As there is sufficient evidence available against you, appearing before the court in due time when ordered is mandatory.

Accused Signature

(Signature & Seal of the Investigating Officer)

Forest Range Officer, Motu Forest Range

Date: _____



Forest Range Office
Motu Range



Divisional Forest Officer
Malakangiri Forest Division
Malakangiri

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NOTICE U/S 41-(A)(1) Cr.P.C

Ref: R.O. Motu Case No.: 12 of 2022-2023 Dated: 07/05/2022
 U/s. 27(1) a, b of Odisha Forest Act 1932 and
punishable with same Act of U/s 27(1), (b)
 Sri/Smt: Mahmmad Abibullah Khan
 Father's Name: Mahmmad Hasan Khan
 Village: Motu
 Police Station: Motu
 District: Malikangiri

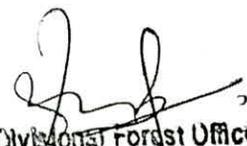
You are hereby provided with the notice that as per the Complainant Sri Bipra Mandal F.G
Motu Beat
 Father/Husband Rangan Mandal

Village Kalameja PS Kalameja Dist: Malikangiri the above-mentioned Sections are being imposed against of you on the basis of prima facie evidence received. So you are instructed to appear and record your statement in your favour before the undersigned on and before 07/05/22 at 5.p.m in Motu Forest Range Office, M.V. 79. Additionally, you are directed to cooperate in the investigation process. If in any way you disobey the order you will be arrested in connection to this case.

Accused Signature

(Signature & Seal of the Investigating Officer)
 Forest Range Officer, Motu Forest Range.
 Date. _____


 Forest Range Office
 Motu Range


 Divisional Forest Officer
 Malikangiri Forest Division
 Malikangiri

Motu

Kalimela Range

REGISTERED NO. O-14

The Orissa



Gazette

EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 1475 CUTTACK, THURSDAY, SEPTEMBER 9, 1976/BHADRA 18, 1898

REVENUE DEPARTMENT
NOTIFICATION

The 13th August 1976

S. R. O. 862/76—In exercise of the Powers conferred under section 21 of the Orissa Forest Act, 1972 (Orissa Act 14 of 1972), the State Government do hereby declare that the land situated in Motu Tahasil of the district of Koraput the limits of which are specified below and the approximate area of which is 1,668.00 acres shall be Reserved Forest, with effect from the 15th September 1976 and shall be known as the Motu Forest Block.

Name of the Forest Block	Area in acres	Local names and boundaries	Police-station	District
(1)	(2)	(3)	(4)	(5)
<u>Motu Forest Block.</u>	1,668.00	North—Baribencha village Binayakpur common boundary of Thedimet- tala R. L. East—Kataguda village South—Sileru river common boundary of Andhra Pradesh. West—Motu village.	Motu	Koraput

The limits of the reserve forest are the lines marked in green on a copy of each of the 16"=1 m cadastral maps of the village specified below which has been signed by the Collector of the district deposited in his Record Room.

Name of the village—

- | | | |
|-------------------------------------|----|---------------|
| 1. Binayakpur village, thana No. 40 | .. | 1 (One) sheet |
| 2. Baribencha village, thana No. 41 | .. | 1 (One) sheet |
| 3. Kataguda village, thana No. 43 | .. | 1 (One) sheet |
| 4. Motu village, thana No. 44 | .. | 2 (Two) sheet |

Divisional Forest Officer,
Malkangiri Forest Division
Malkangiri

Detailed Boundary Description

Pillar Nos.		Bearing		Distance	
From	To	Degrees	Minutes	Chains	Links
1	2	51	00	38	95 ✓
2	3	81	00	74	84 ✓
3	4				
4	5				
5	6	101	30	29	63 ✓
6	7	207	45	3	62 ✓
7	8	214	00	3	04 ✓
8	9	192	00	5	22 ✓
9	10	198	30	11	77 ✓
10	11	176	30	5	60 ✓
11	12	185	00	2	38 ✓
12	13	193	00	12	55 ✓
13	14	190	00	2	56 ✓
14	15	151	15	7	60 ✓
15	16	105	00	2	10 ✓
16	17	171	00	10	84 ✓
17	18	169	00	33	68 ✓
18	19	167	45	4	10 ✓
19	20	River Bank		175	08 ✓
20	21	30	30	9	72 ✓
21	22	846	00	25	08 ✓
22	23	349	00	10	44 ✓
23	24	351	36	26	00 ✓
24	1	1	00	40	64 ✓

2. The State Government do hereby further declare the rights admitted in respect of Motu Reserve Forest as detailed in the schedule below:—

SCHEDULE

Name of the Reserve Forest

Motu Forest Block

Rights admitted

No Rights Admitted

[No. 65891—F. S.-79/76-R.]

By order of the Governor

DHARMANANDA NAIK

Deputy Secretary to Government

Divisional Forest Officer,
Malkangiri Forest Division
Malkangiri



Geo-referencing of Notified Forest Blocks in Odisha

MALKANGIRI FOREST DIVISION

Forest Revenue Joint Verification Report

Motu R.F.

Forest Range: Motu


Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

FOREST REVENUE JOINT VERIFICATION COMMITTEE REPORT

Forest Division: Malkangiri

Forest Range: Motu

Minutes of Joint Verification:

List of participation of the Forest-Revenue joint verification committee is given at Table 1.

Joint Verification of the boundary of **Motu RF** Forest Block was carried out during 11-08-2023 to 08-11-2023. Existing pillar position recorded through GPS were plotted and compared against geo-referenced cadastral maps of adjoining villages. The verified forest boundary map is enclosed at Plate-1. Findings of the verification w.r.t. revenue cadastral is given below:

- Name of notified forest block: Motu RF
- Notification no. & date: S.R.O. 862/76 Dt. 18-08-1976
- Area as per notification/WP/Register: 1668.000 Ac./675.016 Ha.
- Existing no. of boundary demarcations in conformity with adjoining village boundary: 19 nos. (Annexure -1)
- Boundary demarcations (Proposed Pillars) in conformity with adjoining village boundary: 27 nos. (Annexure -2)
- Boundary demarcations (Virtual Pillars) in conformity with adjoining village boundary: 23 nos. (Annexure -4)
- GPS area of verified boundary: 726.267 ha
- GPS perimeter of verified boundary: 10.893 km

Observations:

The Notification of the forest block is available, enclosed as appendix-1. The area of the forest block as per notification is 1668 Ac. (675.016Ha.) . The traverse Map of the Forest block is not available. The Verified boundary are in consonance with the adjacent cadastral maps, Existing pillars and HRSI. The JV boundary nearly matches with the management map on Topo. The JV area is found to be 726.267 Ha. i.e. 51.521 Ha.(7.593 %) more than the notified area. The change of area may be due to survey techniques and the process of area Computation.


 Divisional Forest Officer
 Malkangiri Forest Division
 Malkangiri

VERIFIED FOREST BOUNDARY DEMARCATIONS (EXISTING PILLARS) WITH RESPECT TO CADASTRAL ANNEXURE - I

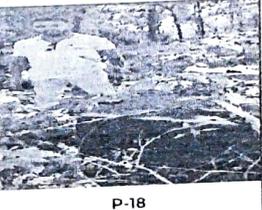
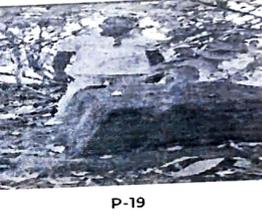
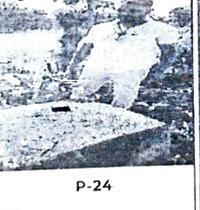
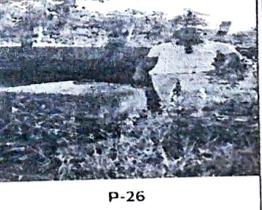
MAPS

Forest Block: Motu RF

Forest Division: Malkanglri

Notified Area(Ha.): 675.016

Range: Motu

 P-1 Pillar Status : Existing Type : Stone Cairn Condition : Needs Replacement Longitude : 81°24'03.94"E Latitude : 17°50'26.08"N	 P-7 Pillar Status : Existing Type : Stone Cairn Condition : Needs Replacement Longitude : 81°24'39.66"E Latitude : 17°50'45.63"N	 P-9 Pillar Status : Existing Type : Stone Cairn Condition : Needs Replacement Longitude : 81°24'54.37"E Latitude : 17°50'48.56"N	 P-13 Pillar Status : Existing Type : Stone Cairn Condition : Needs Replacement Longitude : 81°25'14.31"E Latitude : 17°50'52.49"N
 P-14 Pillar Status : Existing Type : Stone Cairn Condition : Needs Replacement Longitude : 81°25'17.08"E Latitude : 17°50'50.13"N	 P-17 Pillar Status : Existing Type : Concrete Condition : Needs Replacement Longitude : 81°25'30.26"E Latitude : 17°50'40.77"N	 P-18 Pillar Status : Existing Type : Concrete Condition : Needs Replacement Longitude : 81°25'28.06"E Latitude : 17°50'37.09"N	 P-19 Pillar Status : Existing Type : Concrete Condition : Needs Replacement Longitude : 81°25'27.47"E Latitude : 17°50'33.79"N
 P-22 Pillar Status : Existing Type : Concrete Condition : Needs Replacement Longitude : 81°25'25.99"E Latitude : 17°50'22.53"N	 P-24 Pillar Status : Existing Type : Concrete Condition : Needs Replacement Longitude : 81°25'24.46"E Latitude : 17°50'13.21"N	 P-26 Pillar Status : Existing Type : Concrete Condition : Needs Replacement Longitude : 81°25'26.81"E Latitude : 17°50'06.89"N	 P-32 Pillar Status : Existing Type : Concrete Condition : Needs Replacement Longitude : 81°25'34.55"E Latitude : 17°49'38.04"N

Shiva Madhi
Surveyor (C/LTP)

FORESTER
MOTU SECTION

Revenue Inspector
Motu

Range Officer
Forest Range Office
Motu Range

Survey Date: 11-08-2023 to 08-11-2023

Division: Malkanglri, Range: Motu, Forest Block: Motu RF

Page: 1 of 2
Divisional Forest Officer
Malkanglri Forest Division
Malkanglri

VERIFIED FOREST BOUNDARY DEMARCATIONS (EXISTING PILLARS) WITH RESPECT TO CADASTRAL

MAPS

Forest Block: Motu RF

Forest Division: Malkangiri

Notified Area(Ha.): 675.016

Range: Motu

			
P-33 Pillar Status: Existing Type: Concrete Condition: Needs Replacement Longitude: 81°25'34.95"E Latitude: 17°49'35.47"N	P-60 Pillar Status: Existing Type: Concrete Condition: Needs Replacement Longitude: 81°24'13.91"E Latitude: 17°49'36.31"N	P-61 Pillar Status: Existing Type: Stone Cairn Condition: Needs Replacement Longitude: 81°24'12.14"E Latitude: 17°49'43.20"N	P-65 Pillar Status: Existing Type: Stone Cairn Condition: Needs Replacement Longitude: 81°24'09.48"E Latitude: 17°49'59.60"N
			
P-66 Pillar Status: Existing Type: Stone Cairn Condition: Needs Replacement Longitude: 81°24'07.99"E Latitude: 17°50'06.23"N	P-67 Pillar Status: Existing Type: Stone Cairn Condition: Needs Replacement Longitude: 81°24'05.46"E Latitude: 17°50'12.48"N	P-69 Pillar Status: Existing Type: Stone Cairn Condition: Needs Replacement Longitude: 81°24'05.05"E Latitude: 17°50'19.92"N	

 Surveyor (CDLTP)
 Forester
 Revenue Inspector
 Range Officer
MOTU SECTION
Revenue Inspector
Motu
Forest Range Office
Motu Range

Survey Date: 11-08-2023 To 08-11-2023

Division-Malkangiri, Range-Motu, Forest Block-Motu RF

Page- 2 of 2


 Divisional Forest Officer,
 Malkangiri Forest Division
 Malkangiri

VERIFIED FOREST BOUNDARY DEMARCATIONS (PROPOSED PILLARS) WITH RESPECT TO ANNEXURE-2
CADASTRAL MAPS

Forest Block: Motu RF

Forest Division: Malkangiri

Notified Area(Ha.): 675.016

Range: Motu

P- 2 (N) Longitude : 81°24'09.28"E Latitude : 17°50'29.39"N	P- 3 (N) Longitude : 81°24'14.41"E Latitude : 17°50'33.70"N	P- 4 (N) Longitude : 81°24'19.48"E Latitude : 17°50'37.95"N	P- 5 (N) Longitude : 81°24'24.57"E Latitude : 17°50'42.23"N
P- 6 (N) Longitude : 81°25'32.18"E Latitude : 17°50'43.94"N	P- 8 (N) Longitude : 81°25'47.42"E Latitude : 17°50'47.17"N	P- 10 (N) Longitude : 81°25'58.73"E Latitude : 17°50'49.48"N	P- 11 (N) Longitude : 81°25'08.84"E Latitude : 17°50'50.35"N
P- 12 (N) Longitude : 81°25'08.76"E Latitude : 17°50'51.76"N	P- 15 (N) Longitude : 81°25'21.40"E Latitude : 17°50'47.06"N	P- 16 (N) Longitude : 81°25'25.53"E Latitude : 17°50'44.12"N	P- 20 (N) Longitude : 81°25'26.44"E Latitude : 17°50'29.83"N
P- 21 (N) Longitude : 81°25'25.43"E Latitude : 17°50'25.96"N	P- 23 (N) Longitude : 81°25'25.43"E Latitude : 17°50'17.91"N	P- 25 (N) Longitude : 81°25'24.41"E Latitude : 17°50'10.69"N	P- 28 (N) Longitude : 81°25'28.37"E Latitude : 17°50'05.77"N
P- 29 (N) Longitude : 81°25'30.01"E Latitude : 17°49'20.40"N	P- 30 (N) Longitude : 81°25'31.44"E Latitude : 17°49'52.01"N	P- 31 (N) Longitude : 81°25'32.98"E Latitude : 17°49'45.08"N	P- 56 (N) Longitude : 81°24'16.87"E Latitude : 17°49'16.75"N
P- 57 (N) Longitude : 81°24'18.70"E Latitude : 17°49'20.40"N	P- 58 (N) Longitude : 81°24'17.12"E Latitude : 17°49'26.36"N	P- 59 (N) Longitude : 81°24'15.30"E Latitude : 17°49'32.28"N	P- 62 (N) Longitude : 81°24'11.70"E Latitude : 17°49'47.28"N
P- 63 (N) Longitude : 81°24'10.97"E Latitude : 17°49'51.47"N	P- 64 (N) Longitude : 81°24'10.22"E Latitude : 17°49'55.64"N	P- 68 (N) Longitude : 81°24'05.92"E Latitude : 17°50'16.17"N	

Shaine Madhi
Surveyor (CDLTP)

[Signature]
FORESTER
MOTU SECTION

[Signature]
Revenue Inspector
Motu

[Signature]
Range Officer
Forest Range Office
Motu Range

Survey Date: 11-08-2023 To 08-11-2023

Division-Malkangiri, Range-Motu, Forest Block-Motu RF

Page- 1 of 2

[Signature]
Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

VERIFIED FOREST BOUNDARY DEMARCATATIONS (VIRTUAL PILLARS) WITH RESPECT TO ANNEXURE-1
CADASTRAL MAPS

Forest Block: Motu RF

Forest Division: Malkangiri

Notified Area(Ha.): 675.016

Range: Motu

P- 27 (V) Longitude : 81°25'26.98"E Latitude : 17°50'06.48"N	P- 34 (V) Longitude : 81°25'39.33"E Latitude : 17°49'32.03"N	P- 35 (V) Longitude : 81°25'37.04"E Latitude : 17°49'25.22"N	P- 36 (V) Longitude : 81°25'32.37"E Latitude : 17°49'19.14"N
P- 37 (V) Longitude : 81°25'27.90"E Latitude : 17°49'16.15"N	P- 38 (V) Longitude : 81°25'23.45"E Latitude : 17°49'13.89"N	P- 39 (V) Longitude : 81°25'18.79"E Latitude : 17°49'10.19"N	P- 40 (V) Longitude : 81°25'14.68"E Latitude : 17°49'06.01"N
P- 41 (V) Longitude : 81°25'10.99"E Latitude : 17°49'01.67"N	P- 42 (V) Longitude : 81°25'06.55"E Latitude : 17°48'56.95"N	P- 43 (V) Longitude : 81°25'01.15"E Latitude : 17°48'51.67"N	P- 44 (V) Longitude : 81°24'56.18"E Latitude : 17°48'48.89"N
P- 45 (V) Longitude : 81°24'51.51"E Latitude : 17°48'48.75"N	P- 46 (V) Longitude : 81°24'48.58"E Latitude : 17°48'51.83"N	P- 47 (V) Longitude : 81°24'45.40"E Latitude : 17°48'56.94"N	P- 48 (V) Longitude : 81°24'42.33"E Latitude : 17°49'01.37"N
P- 49 (V) Longitude : 81°24'39.18"E Latitude : 17°49'06.69"N	P- 50 (V) Longitude : 81°24'37.12"E Latitude : 17°49'07.86"N	P- 51 (V) Longitude : 81°24'29.54"E Latitude : 17°49'08.05"N	P- 52 (V) Longitude : 81°24'27.50"E Latitude : 17°49'09.02"N
P- 53 (V) Longitude : 81°24'21.98"E Latitude : 17°49'12.66"N	P- 54 (V) Longitude : 81°24'19.99"E Latitude : 17°49'13.27"N	P- 55 (V) Longitude : 81°24'15.27"E Latitude : 17°49'13.55"N	

Shrinu Mohi
Surveyor (CDLTP)

[Signature]
FORESTER
MOTU SECTION

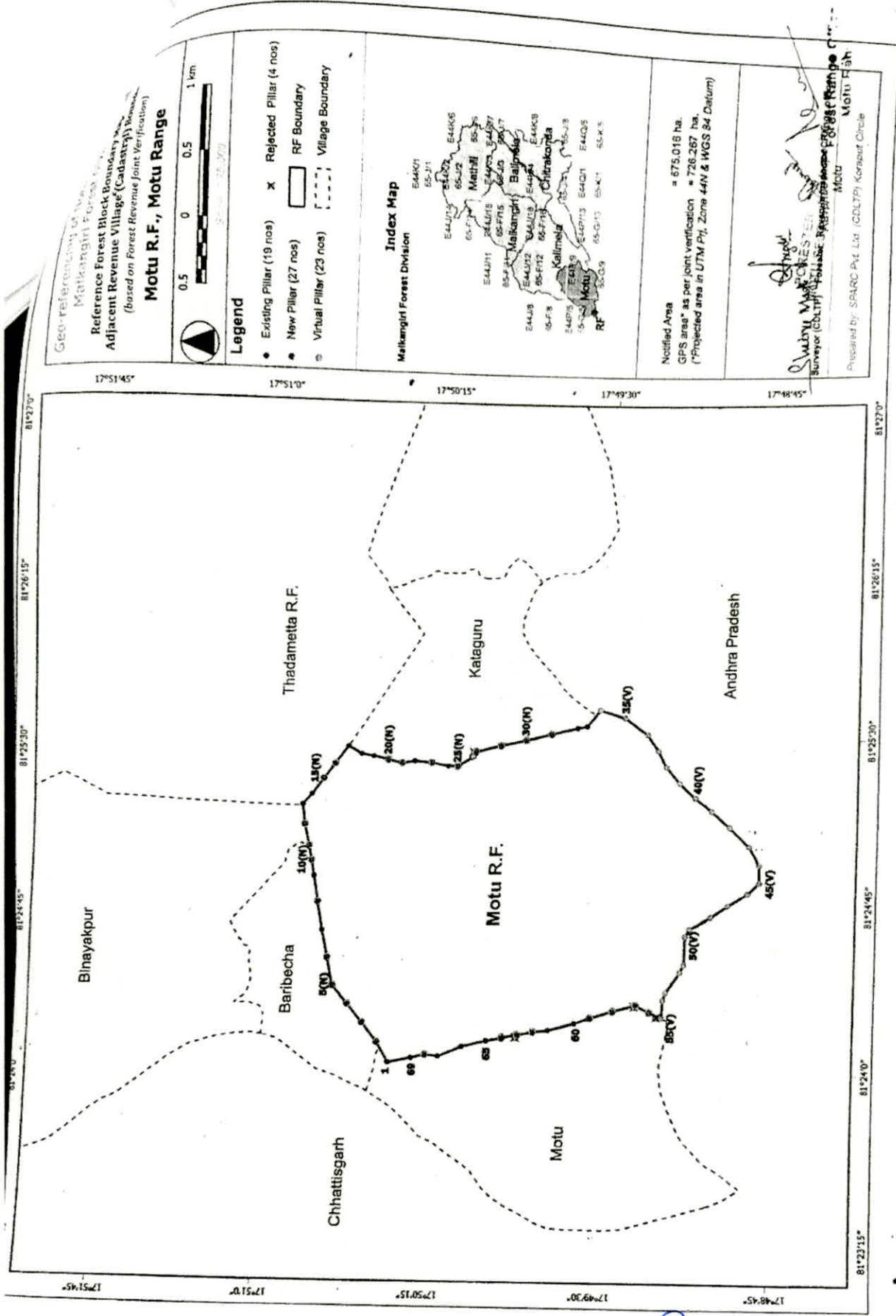
[Signature]
Revenue Inspector
Motu

[Signature]
Forest Range Officer
Motu Range

Survey Date: 11-08-2023 To 08-11-2023

Division-Malkangiri, Range-Motu, Forest Block-Motu RF

[Signature]
Divisional Forest Officer
Malkangiri Forest Division
Malkangiri



[Signature]
 Divisional Forest Officer
 Malkangiri Forest Division
 Malkangiri



OFFICE OF THE FOREST RANGE OFFICER, MOTU FOREST RANGE, AT-MV-79

Tele/Fax No.:- 06859299925

E-mail:- rangeofficermotu@gmail.com

Memo No.: -269

Date: -30.03.2024

To

The Hon'ble Court of Judicial Magistrate First Class
Motu, M.V-79
Dist-Malkangiri.

Sub:

Submission of OR Case No.39 of 2022-23 Record regarding illegal encroachment and set fire, damage to forest land of Motu Reserve Forest under this Range.

Respected Sir,

With due respect and humble submission, I beg to submit herewith the Case Record of the aforesaid case under reference. I received a message from the Motu Forester of Motu of this Range on dt-10.10.2022 at about 2.30 pm regarding illegally breaking the forest land and clearing the forest and setting fire to the forest land, alters and destroys the boundary mark of Motu RF by one individual Sri Mahammad Masum Khan S/o-Mhammad Esmail Khan At/Po/Ps-Motu, Dist-Malkangiri. Then the seizure list has been prepared on the spot, 30 nos. of Misc. poles and a case has been booked U/S- 27-1(A), (B), 2(B), 3(A) (c) and section 67(C) of OFA 1972.

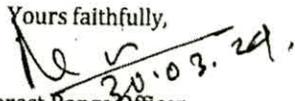
In this connection, I enclosed herewith the Case Record along with all other relevant documents as detailed below for favour of your kind information and necessary action.

With due regards.

Enclosure:

1. F.I.R Copy
2. Seizure list
3. Zimanama
4. Statement of Accused
5. Statement of witness
6. Sketch Map of Location Site
7. GPS Map
8. Notice U/S 41-(A)(I) Cr. P.C.
9. Notice U/S 41-(A)(II) Cr. P.C.
10. Xerox copy of Aadhar Card of the Accused, Sri Mahamad Masum Khan


Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

Yours faithfully,

30.03.24
Forest Range Officer,
Motu Forest Range Office
Dist-Malkangiri
Motu Range

Accepted
Original Copy
No. 21--A
Official
Malkangiri

OR NO- 39 OF 2022-2023



rissa



Malkangiri DIVISION

Note - This report is to

urs of this detection

ଉପରୋକ୍ତ-ଅପରାଧୀ ଧରା ପଡ଼ିବାର ୨୪ ଘଣ୍ଟା ମଧ୍ୟରେ ଏହି ରିପୋର୍ଟ ଦାଖଲ କରିବାକୁ ନିର୍ଦ୍ଦେଶ ।

Offence Report No. OR 39 OF 2022-2023

Date 10/10/2022

ଅପରାଧୀ ରିପୋର୍ଟ ନମ୍ବର.....

ତାରିଖ.....

1 Place of occurrence-- AT MOTU R.F, NH 326 Road side Near Motu village

2. Date and hour of detection-- 10/10/2022 Time 2.30 pm

3. Name(s), parentage and residence of offenders--
 ① Sri Mahammad mahum Khan s/o- Mahammad Esmail Khan At/po/ps- Motu, Dist - Malkangiri

ଆବାମା ଓ ତାଙ୍କ ପିତାଙ୍କ ନାମ, ବାସସ୍ଥାନ, ଜନ୍ମତାରିଖ--

4. Property seized, if any-- (U/40 cm) MISC- poles 30 nos (Thirty pc)

ଯାକ କିଛି ଜବତ ହୋଇଥିଲେ, ତାହାର ବିବରଣୀ--

5. Custody of seized property-- Sri Murali dhare Anugula fr motu Section

ଜବତ-ହୋଇଥିବା ମାଲର ଜିମାଦାର--

6. Name of parentage and residence of witness(es), if any--
 ① Sodi Naga s/o- Sodi Tamaya para staff, Motu Range

② Parimal rakhal s/o- Baidyanath rakhal, At - MPV- 57, po- malavarua Dist- Malkangiri

7. Nature of offence and facts of the case-- Respected Sir, As per your instruction, I have patrolling in my section area along with my section staff, found encroachment and illegal construction of masonry road on side the Motu R.F. without any that order. So, I booked a case against him and sent to di to the higher Authority.

OGP (Forms) DTP -132-5 000 Bks 15.07.2013

[Handwritten Signature]

Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

FORESTER

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page No 71 /
Annexure - 04 Series

Forest Department Odisha
Form No. 2

Odisha Forest Rules, 1980 (Section 3, Sub-section III)

Seizure List

- 01. Seizure time & date: 10/10/2022 Time 2.30 PM
- 02. Place of the occurrence: At - motu R.f NH326 Road side
- 03. Description of the Seized Products: 1/40 CM Misc poles 30 nos
- 04. Name of the culprit/ Name of Father and address: N. Sri mahammad mohammed Khan
S/o. Sri mahammad Ismail Khan
At/PO/ps - motu, Dist - Malkangiri
- 05. Signature of the culprit:
- 06. Name of the Witness/ Name of Father & address: ① Sodi Naga s/o - Sodi Tamaya
para-staff motu Range
- 07. Signature of the Witness: ② perimal markhal
s/o - Baidyanath markhal
At - Mpr-st, PO - Malavanam
Dist - Malkangiri
- 08. Type of Offence & Seize Hammer:
- 09. Signature of the Seizure Officer: Muralidhar Angulika
Forester motu
Section

ZIMMANAMA

I Shri _____ Father's Name _____

Village: _____ Post Office: _____ Police Station: _____ Dist: _____

This is to certify as per the custodian receipt that, as per the above-stated information I have scrutinized the above seized produce and have taken them into my custody. I am aware of the fact that the above-seized produce is the property of the Government. Whenever it will be directed by the forest office or Hon'ble court to produce such seized materials then I will comply with the order and will produce the seized materials before the forest office or Hon'ble court.


Forest Range Office
Motu Range


Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

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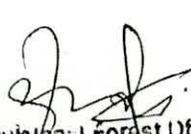
ANNEXURE 04 SERIES

ZIMMANAMAI Shri: Muralidhar Anugula Father's Name: Jadea DasVillage: Sirepeta Post Office: K. gurumaPolice Station: Orkel District: Malkangiri

U/40 CM misc-poles 30 nos

This is to certify as per the custodian receipt that, as per the above-stated information I have scrutinized the above seized produce and have taken them into my custody. I am aware of the fact that the above-seized produce is the property of the Government. Whenever it will be directed by the forest office or Hon'ble court to produce such seized materials then I will comply with the order and will produce the seized materials before the forest office or Hon'ble court.


Forest Range Officer/
Motu Range


Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

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Page: 73/Annexure 04

Accused Statement

I am Shri Mahamad Masum Khan S/o-Mahamad Ismail Khan At/Po/Ps-Motu, Dist-Malkangiri hereby submitting my statement in writing that, I was involved in repairing and filling of an old road connecting NH 326 to the Ismail Nagar for making it suitable for travelling. The JCB I hired for the above work reached Motu on 08.10.2022 at 11:00 PM. As Shri Sibasis Biswas, Jr. Engineer, along with other concerned officials from Kalimela Block was to visit the place for inspection on 09.10.2022 and the JCB was on rent, I started the road level work on 08.10.2022 at 11.30 PM only by using local loose sand without taking any prior permission from the Forest Department. I was unaware of the rules and regulations of the Forest Department and I did the work as per the instructions from the officers of the Block Development Department, Kalimea. In consequence, now I am ready to accept any type of legal action will be initiated against me by the Forest Department.



Forest Range Officer,
Motu Range



Divisional Forest Officer,
Malkangiri Forest Division
Malkangiri

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Page: 74/Annexure 04

Witness Statement

I am Shri Sodi Naga S/o-Sodi Tamaya village-Kataguda, Po/Ps-Motu, Dist-Malkangiri working as a Para Staff in Motu Forest Range. During my patrolling with Forester, Sri Muralidhar Anugulia Motu Section MD Masum Khan S/o-Ismail Khan and other 4 to 5 unknown persons were repairing and filling an old road connecting NH 326 to the Ismail Nagar inside the Motu RF on 09.10.2022. As they ran away by seeing us there we seized the felled trees and moved them through a tractor to the Section Office of Motu.

Furthermore, I have given my statement in writing in sound mind and brain without any outside pressure, addiction which will be required at the time of its requirement.


Forest Range Office
Motu Range


Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

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Witness Statement

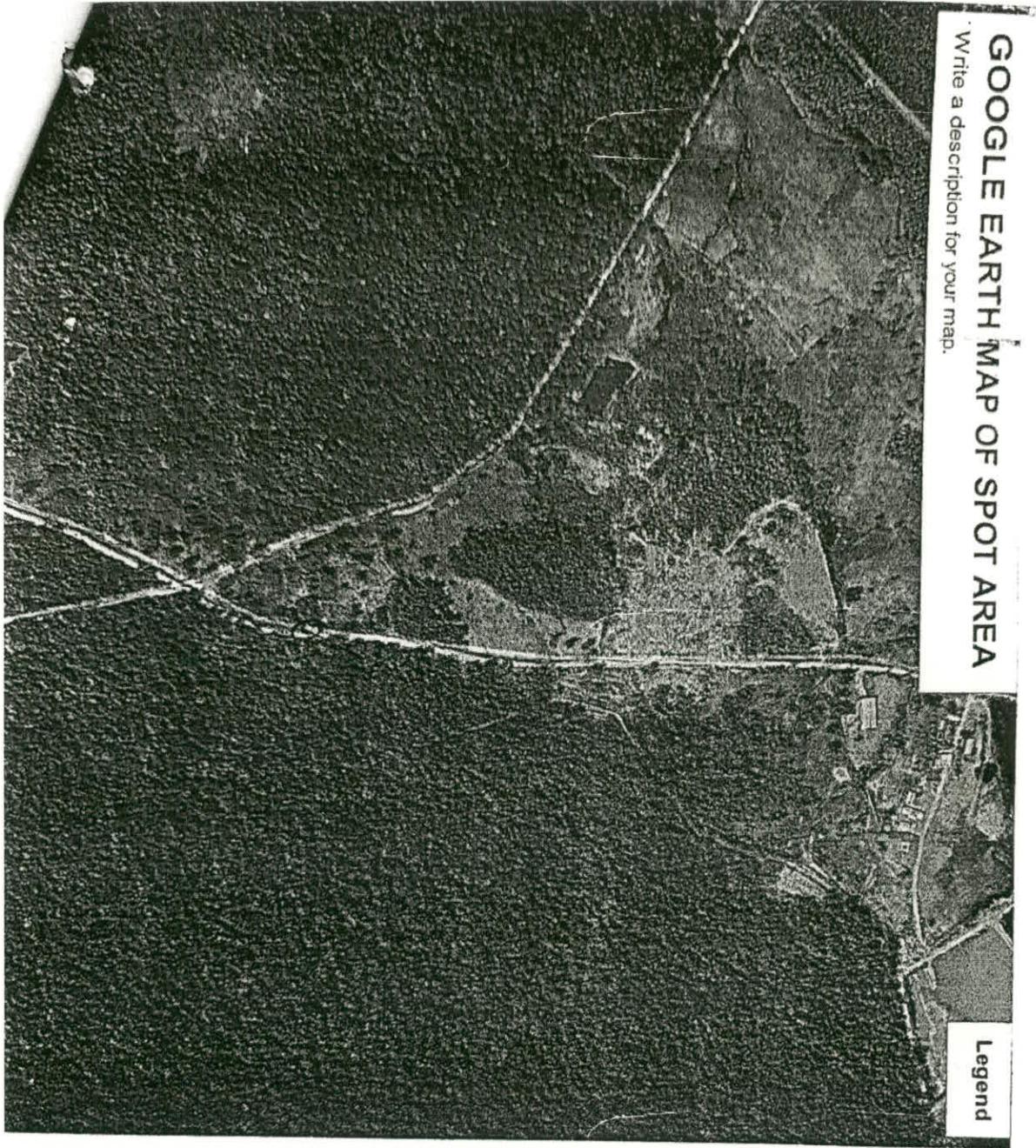
I Sri Parimal Makhal S/o-Baidyanath Makhal village-MPV-55, Po-Malavaram, Ps-Motu, Dist-Malkangiri state that I work as a daily labour at Motu village. During my return from the working site, I saw Forester and other staff of the Motu Section preparing the seizure process of the timber for the ongoing road work inside the Motu RF.

Later I saw and intimated to the Forester Motu Section that MD Masum Khan and 4 others repairing and filling an old road connecting NH 326 to the Ismail Nagar.

Furthermore, I have given my statement in writing in sound mind and brain without any outside pressure, addiction which will be required at the time of its requirement.

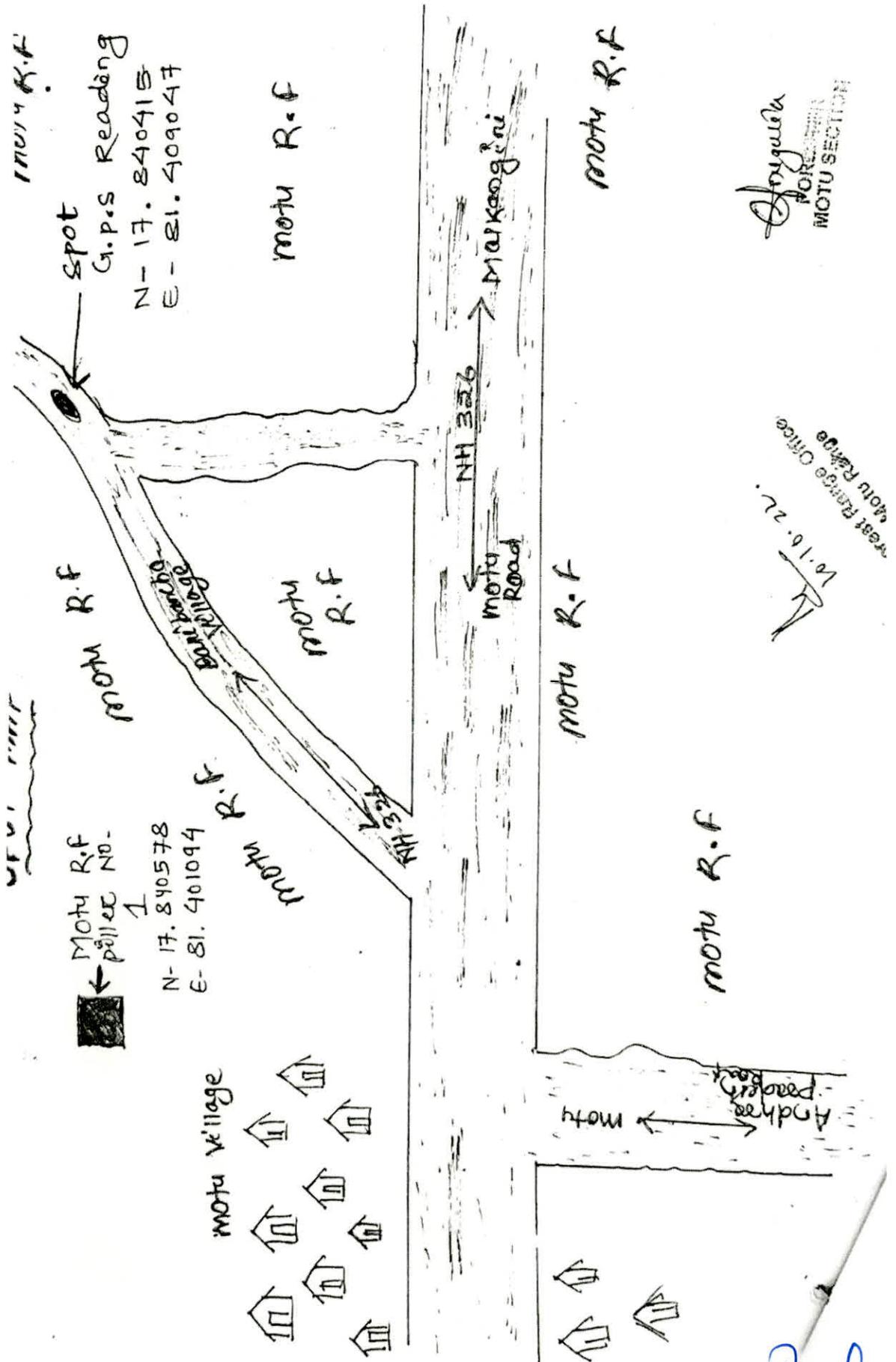

Forest Range Office
Motu Range


Divisional Forest Officer
Malkangiri Forest Division
Malkangiri



h
 10.10.22
 Forest Range Office
 Motu Range

[Signature]
 Divisional Forest Officer
 Malkangiri Forest Division
 Malkangiri



Arygula
MOTU SECTION

10.10.22.
West Range Office
Motu Range

Divisional Forest Officer
Makangiri Forest Division
Makangiri

- 7A -

Page: 78/Annexure 04

NOTICE U/S 41-(A)(1) Cr.P.C

Ref: R.O. Motu Case No.: 39 of 2022-2023 Dated: 10/10/2022

U/s. 27(1)a of Odisha Forest Act 1972 and
punishable with same Act of u/s 27(1)(b)Sri/Smt: Mahmmad Masum KhanFather's Name: Mahmmad Esmail KhanVillage: MotuPolice Station: MotuDistrict: Malkangiri

You are hereby provided with the notice that as per the Complainant

Sri Muralidhar
Angula Fa Motu Sec

Father/Husband

Jate'a Das

Village Motu PS Motu Dist: Malkangiri the above-mentioned Sections are being imposed against of you on the basis of prima facie evidence received. So you are instructed to appear and record your statement in your favour before the undersigned on and before ___/___/___ at ___ in Motu Forest Range Office, M.V. 79. Additionally, you are directed to cooperate in the investigation process. If in any way you disobey the order you will be arrested in connection to this case.

Accused Signature

(Signature & Seal of the Investigating Officer)
Forest Range Officer, Motu Forest Range.

Date: _____

[Signature]Forest Range Office
Motu Range

[Signature]
Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

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Page: 79/Annexure 04

NOTICE U/S 41-(A)(II) Cr.P.C

Ref: R.O Motu OR No.: 39 Dated: 10/10/2022 U/s 27 (1) (a) OF
Odisha forest act 1972 and punishable with severe
Act of U/S 27(1)(b)

To:

Name: Mohammad Masum Khan Father/Wife: Mahmmad Esmail Khan

Village: Motu Police Station: Motu

District: Malkangiri

You are hereby informed that following the release through bail, you are bound to adhere to the following conditions,

1. You are restricted from indulging yourself in any form of conflict with the opposition and will not threaten them henceforth.
2. You will restrict yourself from providing bribes in any form to the witnesses and will not influence them either.
3. You will restrict yourself from threatening the witnesses.
4. You are not allowed to leave your Home and Village while the investigation is underway. If there are any matter of urgency which demands your absence at your home or village you must get permission from the Range Officer of the Motu Forest Range.
5. You must keep yourself available, whenever there will be any requirement to appear before the Investigator.
6. As there is sufficient evidence available against you, appearing before the court in due time when ordered is mandatory.

Accused Signature

(Signature & Seal of the Investigating Officer)
 Forest Range Officer, Motu Forest Range
 Date: _____


 Forest Range Office
 Motu Range


 Divisional Forest Officer
 Malkangiri Forest Division
 Malkangiri

भारत सरकार
 Unique Identification Authority of India

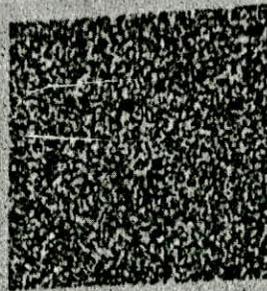
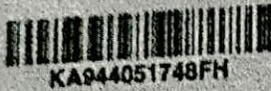
Enrollment No. : 0636/13689/03043

To
 Mohammad Masoom Khan

21/05/2013

C/O Mohammad Ismail Khan,
 MOTU,
 VTC: Motu, PO: Motu,
 Sub District: Motu, District: Malkangiri,
 State: Odisha, PIN Code: 764087,
 Mobile: 9438284621

94405174



आपका आधार क्रमांक / Your Aadhaar No. :

2453 3744 0208

मेरा आधार, मेरी पहचान



भारत सरकार



Mohammad Masoom Khan
 DOB: 07/08/1968
 Male



10/10/23
 Forest Range Officer
 Motu Range

Identified
 by
Arugola
 FORESTER
 MOTU SECTION

[Signature]
 Divisional Forest Officer
 Malkangiri Forest Division
 Malkangiri

The Orissa



Gazette

EXTRAORDINARY
PUBLISHED BY AUTHORITY

No. 1475 CUTTACK, THURSDAY, SEPTEMBER 9, 1976/BHADRA 18, 1898

REVENUE DEPARTMENT

NOTIFICATION

The 13th August 1976

S. R. O. 862/76—In exercise of the powers conferred under section 21 of the Orissa Forest Act, 1972 (Orissa Act 14 of 1972), the State Government do hereby declare that the land situated in Motu Tahasil of the district of Koraput the limits of which are specified below and the approximate area of which is 1,668.00 acres shall be Reserved Forest, with affect from the 15th September 1976 and shall be known as the Motu Forest Block.

Name of the Forest Block	Area in acres	Local names and boundaries	Police-station	District
(1)	(2)	(3)	(4)	(5)
<u>Motu Forest Block.</u>	1,668.00	North—Baribencha village Binayakpur common boundary of Thedimet- tala R. L. East—Kataguda village South—Sileru river common boundary of Andhra Pradesh. West—Motu village.	Motu	Koraput

The limits of the reserve forest are the lines marked in green on a copy of each of the 16"=1" cadastral maps of the village specified below which has been signed by the Collector of the district deposited in his Record Room.

Name of the village—

- | | | |
|-------------------------------------|----|---------------|
| 1. Binayakpur village, thana No. 40 | .. | 1 (One) sheet |
| 2. Baribencha village, thana No. 41 | .. | 1 (One) sheet |
| 3. Kataguda village, thana No. 43 | .. | 1 (One) sheet |
| 4. Motu village, thana No. 44 | .. | 2 (Two) sheet |

[Signature]
Divisional Forest Officer,
Malkangiri Forest Division
Malkangiri

Detailed Boundary Description

Pillar Nos.		Bearing		Distance	
From	To	Degrees	Minutes	Chains	Links
1	2	51	00	38	95
2	3				
3	4	8	00	74	84
4	5				
5	6	101	30	29	63
6	7	207	45	3	62
7	8	214	00	3	04
8	9	192	00	5	22
9	10	198	30	11	77
10	11	176	30	5	60
11	12	185	00	2	38
12	13	193	00	12	55
13	14	190	00	2	56
14	15	151	15	7	60
15	16	105	00	2	10
16	17	171	00	10	84
17	18	169	00	33	68
18	19	167	45	4	10
19	20	River Bank		175	08
20	21	30	30	9	72
21	22	846	00	25	08
22	23	349	00	10	44
23	24	351	36	26	00
24	1	1	00	40	64

2. The State Government do hereby further declare the rights admitted in respect of Motu Reserve Forest as detailed in the schedule below:-

SCHEDULE

Name of the Reserve Forest
Motu Forest Block

Rights admitted
No Rights Admitted

[No. 65894—F. S.-79/76-R.]

By order of the Governor
DHARMANANDA NAIK
Deputy Secretary to Government

Divisional Forest Officer
Malkangiri Forest Division
Malkangiri



Geo-referencing of Notified Forest Blocks in Odisha

MALKANGIRI FOREST DIVISION

Forest Revenue Joint Verification Report

Motu R.F.

Forest Range: Motu


Divisional Forest Officer,
Malkangiri Forest Division,
Malkangiri

FOREST REVENUE JOINT VERIFICATION COMMITTEE REPORT

Forest Division: Malkangiri

Forest Range: Motu

Minutes of Joint Verification:

List of participation of the Forest-Revenue Joint verification committee is given at Table 1.

Joint Verification of the boundary of **Motu RF** Forest Block was carried out during 11-08-2023 to 08-11-2023. Existing pillar position recorded through GPS were plotted and compared against geo-referenced cadastral maps of adjoining villages. The verified forest boundary map is enclosed at Plate-1. Findings of the verification w.r.t. revenue cadastral is given below:

- Name of notified forest block: Motu RF
- Notification no. & date: S.R.O. 862/76 Dt. 18-08-1976
- Area as per notification/WP/Register: 1668.000 Ac./675.016 Ha.
- Existing no. of boundary demarcations in conformity with adjoining village boundary: 19 nos. (Annexure -1)
- Boundary demarcations (Proposed Pillars) in conformity with adjoining village boundary: 27 nos. (Annexure -2)
- Boundary demarcations (Virtual Pillars) in conformity with adjoining village boundary: 23 nos. (Annexure -4)
- GPS area of verified boundary: 726.267 ha
- GPS perimeter of verified boundary: 10.893 km

Observations:

The Notification of the forest block is available, enclosed as appendix-1. The area of the forest block as per notification is 1668 Ac. (675.016Ha.) . The traverse Map of the Forest block is not available. The Verified boundary are in consonance with the adjacent cadastral maps, Existing pillars and HRSI. The JV boundary nearly matches with the management map on Topo. The JV area is found to be 726.267 Ha. i.e. 51.521 Ha.(7.593 %) more than the notified area. The change of area may be due to survey techniques and the process of area Computation.


 Divisional Forest Officer
 Malkangiri Forest Division
 Malkangiri

VERIFIED FOREST BOUNDARY DEMARCATIONS (EXISTING PILLARS) WITH RESPECT TO CADASTRAL ANNEXURE - I

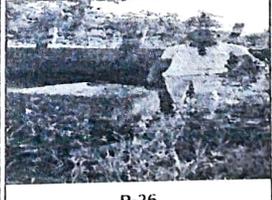
MAPS

Forest Block: Motu RF

Forest Division: Malkangiri

Notified Area (Ha.): 675.016

Range: Motu

			
<p>P-1</p> <p>Pillar Status : Existing</p> <p>Type : Stone Cairn</p> <p>Condition : Needs Replacement</p> <p>Longitude : 81°24'03.94" E</p> <p>Latitude : 17°50'26.08" N</p>	<p>P-7</p> <p>Pillar Status : Existing</p> <p>Type : Stone Cairn</p> <p>Condition : Needs Replacement</p> <p>Longitude : 81°24'39.66" E</p> <p>Latitude : 17°50'45.63" N</p>	<p>P-9</p> <p>Pillar Status : Existing</p> <p>Type : Stone Cairn</p> <p>Condition : Needs Replacement</p> <p>Longitude : 81°24'54.37" E</p> <p>Latitude : 17°50'48.56" N</p>	<p>P-13</p> <p>Pillar Status : Existing</p> <p>Type : Stone Cairn</p> <p>Condition : Needs Replacement</p> <p>Longitude : 81°25'14.31" E</p> <p>Latitude : 17°50'52.49" N</p>
			
<p>P-14</p> <p>Pillar Status : Existing</p> <p>Type : Stone Cairn</p> <p>Condition : Needs Replacement</p> <p>Longitude : 81°25'17.08" E</p> <p>Latitude : 17°50'50.13" N</p>	<p>P-17</p> <p>Pillar Status : Existing</p> <p>Type : Concrete</p> <p>Condition : Needs Replacement</p> <p>Longitude : 81°25'30.26" E</p> <p>Latitude : 17°50'40.77" N</p>	<p>P-18</p> <p>Pillar Status : Existing</p> <p>Type : Concrete</p> <p>Condition : Needs Replacement</p> <p>Longitude : 81°25'28.06" E</p> <p>Latitude : 17°50'37.09" N</p>	<p>P-19</p> <p>Pillar Status : Existing</p> <p>Type : Concrete</p> <p>Condition : Needs Replacement</p> <p>Longitude : 81°25'27.47" E</p> <p>Latitude : 17°50'33.79" N</p>
			
<p>P-22</p> <p>Pillar Status : Existing</p> <p>Type : Concrete</p> <p>Condition : Needs Replacement</p> <p>Longitude : 81°25'25.99" E</p> <p>Latitude : 17°50'22.53" N</p>	<p>P-24</p> <p>Pillar Status : Existing</p> <p>Type : Concrete</p> <p>Condition : Needs Replacement</p> <p>Longitude : 81°25'24.46" E</p> <p>Latitude : 17°50'13.21" N</p>	<p>P-26</p> <p>Pillar Status : Existing</p> <p>Type : Concrete</p> <p>Condition : Needs Replacement</p> <p>Longitude : 81°25'26.81" E</p> <p>Latitude : 17°50'06.89" N</p>	<p>P-32</p> <p>Pillar Status : Existing</p> <p>Type : Concrete</p> <p>Condition : Needs Replacement</p> <p>Longitude : 81°25'34.55" E</p> <p>Latitude : 17°49'38.04" N</p>

Shirina Madhu
Surveyor (CDLTP)

[Signature]
FORESTER
MOTU SECTION

[Signature]
Revenue Inspector
Motu

[Signature]
Range Officer
Forest Range Office
Motu Range

Survey Date: 11-08-2023 To 08-11-2023

Division: Malkangiri, Range: Motu, Forest Block: Motu RF

Page: 1 of 2
[Signature]
Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

VERIFIED FOREST BOUNDARY DEMARCATIONS (EXISTING PILLARS) WITH RESPECT TO CADASTRAL

MAPS

Forest Block: Motu RF

Forest Division: Malkangiri

Notified Area(Ha.): 675.016

Range: Motu



P-33
 Pillar Status : Existing
 Type : Concrete
 Condition : Needs Replacement
 Longitude : 81°25'34.95"E
 Latitude : 17°49'35.47"N



P-60
 Pillar Status : Existing
 Type : Concrete
 Condition : Needs Replacement
 Longitude : 81°24'13.91"E
 Latitude : 17°49'36.31"N



P-61
 Pillar Status : Existing
 Type : Stone Cairn
 Condition : Needs Replacement
 Longitude : 81°24'12.14"E
 Latitude : 17°49'43.20"N



P-65
 Pillar Status : Existing
 Type : Stone Cairn
 Condition : Needs Replacement
 Longitude : 81°24'09.48"E
 Latitude : 17°49'59.80"N



P-66
 Pillar Status : Existing
 Type : Stone Cairn
 Condition : Needs Replacement
 Longitude : 81°24'07.99"E
 Latitude : 17°50'06.23"N



P-67
 Pillar Status : Existing
 Type : Stone Cairn
 Condition : Needs Replacement
 Longitude : 81°24'05.46"E
 Latitude : 17°50'12.48"N



P-69
 Pillar Status : Existing
 Type : Stone Cairn
 Condition : Needs Replacement
 Longitude : 81°24'05.05"E
 Latitude : 17°50'19.92"N

Shainu Madhi
 Surveyor (CDLTP)

Arugella
 Forester
MOTU SECTION

Debraj
 Revenue Inspector
 Revenue Inspector
 Motu

[Signature]
 Forest Range Office
 Motu Range
 Range Officer

Survey Date: 11-08-2023 To 08-11-2023

Division-Malkangiri, Range-Motu, Forest Block-Motu RF

Page- 2 of 2

[Signature]
 Divisional Forest Officer
 Malkangiri Forest Division
 Malkangiri

VERIFIED FOREST BOUNDARY DEMARCATIONS (PROPOSED PILLARS) WITH RESPECT TO ANNEXURE - 2

CADASTRAL MAPS

Forest Block: Motu RF

Forest Division: Malkangiri

Notified Area(Ha.): 675.016

Range: Motu

P- 2 (N) Longitude : 81°24'09.28"E Latitude : 17°50'29.39"N	P- 3 (N) Longitude : 81°24'14.41"E Latitude : 17°50'33.70"N	P- 4 (N) Longitude : 81°24'19.48"E Latitude : 17°50'37.95"N	P- 5 (N) Longitude : 81°24'24.57"E Latitude : 17°50'42.23"N
P- 6 (N) Longitude : 81°24'32.18"E Latitude : 17°50'43.94"N	P- 8 (N) Longitude : 81°24'47.42"E Latitude : 17°50'47.17"N	P- 10 (N) Longitude : 81°24'58.73"E Latitude : 17°50'49.48"N	P- 11 (N) Longitude : 81°25'02.84"E Latitude : 17°50'50.35"N
P- 12 (N) Longitude : 81°25'08.76"E Latitude : 17°50'51.76"N	P- 15 (N) Longitude : 81°25'21.40"E Latitude : 17°50'47.06"N	P- 16 (N) Longitude : 81°25'25.53"E Latitude : 17°50'44.12"N	P- 20 (N) Longitude : 81°25'26.44"E Latitude : 17°50'29.83"N
P- 21 (N) Longitude : 81°25'25.43"E Latitude : 17°50'25.96"N	P- 23 (N) Longitude : 81°25'25.43"E Latitude : 17°50'17.91"N	P- 25 (N) Longitude : 81°25'24.41"E Latitude : 17°50'10.69"N	P- 28 (N) Longitude : 81°25'28.37"E Latitude : 17°50'05.77"N
P- 29 (N) Longitude : 81°25'30.01"E Latitude : 17°49'58.97"N	P- 30 (N) Longitude : 81°25'31.44"E Latitude : 17°49'52.01"N	P- 31 (N) Longitude : 81°25'32.98"E Latitude : 17°49'45.08"N	P- 56 (N) Longitude : 81°24'16.87"E Latitude : 17°49'16.75"N
P- 57 (N) Longitude : 81°24'18.70"E Latitude : 17°49'20.40"N	P- 58 (N) Longitude : 81°24'17.12"E Latitude : 17°49'26.36"N	P- 59 (N) Longitude : 81°24'15.30"E Latitude : 17°49'32.28"N	P- 62 (N) Longitude : 81°24'11.70"E Latitude : 17°49'47.28"N
P- 63 (N) Longitude : 81°24'10.97"E Latitude : 17°49'51.47"N	P- 64 (N) Longitude : 81°24'10.22"E Latitude : 17°49'55.64"N	P- 68 (N) Longitude : 81°24'05.92"E Latitude : 17°50'16.17"N	

Shaine Madhi
Surveyor (CDLTP)

[Signature]
FORESTER
MOTU SECTION

[Signature]
Revenue Inspector
Motu

[Signature]
Range Officer
Forest Range Office
Motu Range

Survey Date: 11-08-2023 To 08-11-2023

Division-Malkangiri, Range-Motu, Forest Block-Motu RF

[Signature]
Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

VERIFIED FOREST BOUNDARY DEMARCATIONS(VIRTUAL PILLARS) WITH RESPECT TO ANNEXURE -4
CADASTRAL MAPS

Forest Block: Motu RF

Forest Division: Malkangiri

Notified Area(Ha.): 675.016

Range : Motu

P- 27 (V) Longitude : 81°25'26.98"E Latitude : 17°49'06.48"N	P- 34 (V) Longitude : 81°25'39.33"E Latitude : 17°49'32.03"N	P- 35 (V) Longitude : 81°25'37.04"E Latitude : 17°49'25.22"N	P- 36 (V) Longitude : 81°25'32.37"E Latitude : 17°49'19.14"N
P- 37 (V) Longitude : 81°25'27.90"E Latitude : 17°49'16.15"N	P- 38 (V) Longitude : 81°25'23.45"E Latitude : 17°49'13.89"N	P- 39 (V) Longitude : 81°25'18.79"E Latitude : 17°49'10.19"N	P- 40 (V) Longitude : 81°25'14.68"E Latitude : 17°49'06.01"N
P- 41 (V) Longitude : 81°25'10.99"E Latitude : 17°49'01.67"N	P- 42 (V) Longitude : 81°25'06.55"E Latitude : 17°48'56.95"N	P- 43 (V) Longitude : 81°25'01.15"E Latitude : 17°48'51.67"N	P- 44 (V) Longitude : 81°24'56.18"E Latitude : 17°48'48.89"N
P- 45 (V) Longitude : 81°24'51.51"E Latitude : 17°48'48.75"N	P- 46 (V) Longitude : 81°24'48.58"E Latitude : 17°48'51.83"N	P- 47 (V) Longitude : 81°24'45.40"E Latitude : 17°48'56.94"N	P- 48 (V) Longitude : 81°24'42.33"E Latitude : 17°49'01.37"N
P- 49 (V) Longitude : 81°24'39.18"E Latitude : 17°49'06.69"N	P- 50 (V) Longitude : 81°24'37.12"E Latitude : 17°49'07.86"N	P- 51 (V) Longitude : 81°24'29.54"E Latitude : 17°49'08.05"N	P- 52 (V) Longitude : 81°24'27.50"E Latitude : 17°49'09.02"N
P- 53 (V) Longitude : 81°24'21.98"E Latitude : 17°49'12.66"N	P- 54 (V) Longitude : 81°24'19.99"E Latitude : 17°49'13.27"N	P- 55 (V) Longitude : 81°24'15.27"E Latitude : 17°49'13.55"N	

Shrinu Mohi
Surveyor (CDLTP)

[Signature]
FORESTER
MOTU SECTION

[Signature]
Range Officer
Motu

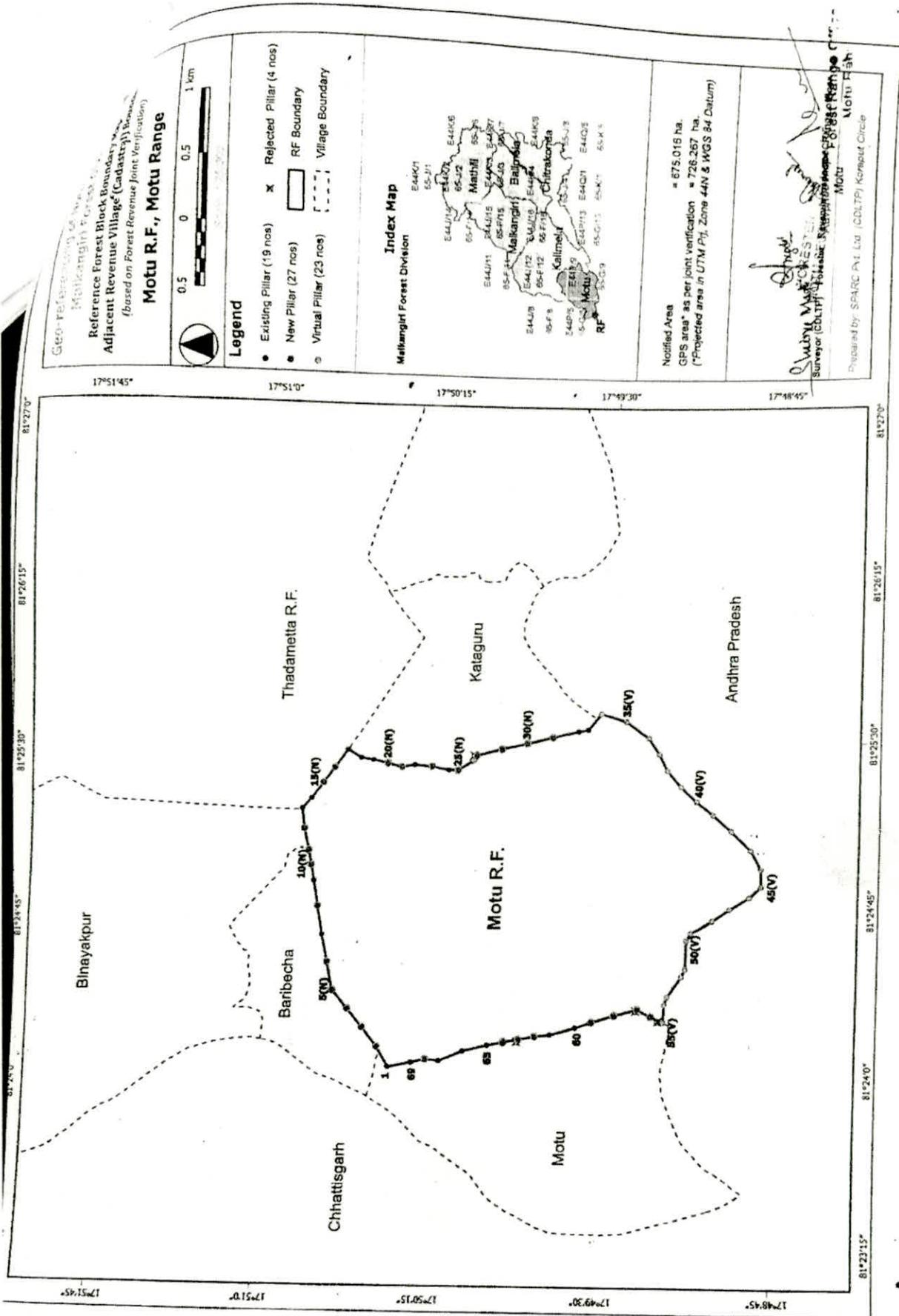
[Signature]
Range Office
Motu Range

Survey Date: 11-08-2023 To 08-11-2023

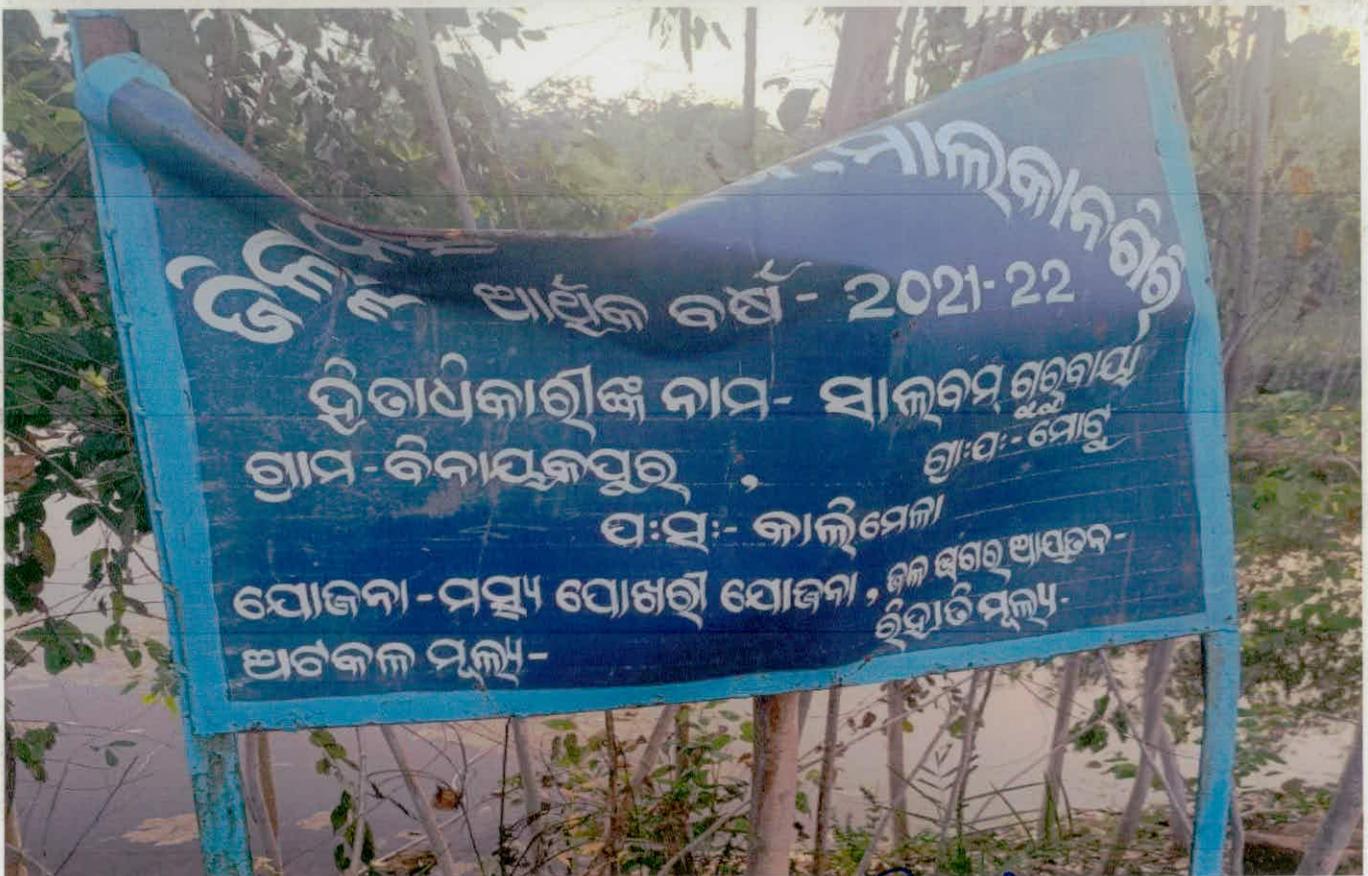
Division-Malkangiri,Range-Motu,Forest Block-Motu RF

Page- 1 of 2

[Signature]
Divisional Forest Officer
Malkangiri Forest Division
Malkangiri



Sudhakar Chakraborty
Divisional Forest Officer
Malkangiri Forest Division
Malkangiri




 Divisional Forest Officer,
 Malkangiri Forest Division
 Malkangiri

Page: 90/Annexure 05

District Fishery Department, Malkangiri

Financial Year: 2021-22

Beneficiary Name: Salbam Gurubaya

Village: Vinayakpur

GP: Motu

Panchayat Samiti: Kalimela

Scheme: Mastya Pokhari Yojana

Area of Water Pond:

Estimated Cost:

Subsidy Cost:



Forest Range Office
Motu Range



Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

- 91 -

Page No. 91

Annexure - 05 (Routes)

[See Rule 8(h)]

TITLE FOR FOREST LAND UNDER OCCUPATION

1. Name(s) of holder(s) of forest rights (including spouse): *Salbam Gurubaya, Wife: Salbam Maree*
2. Name of the father/mother: *Salbam Tamaya*
3. Name of dependents: *Salbam Bhima, Salbam Sareat*
4. Address: *Binayakpure*
5. Village/gram sabha: *Binayakpure*
6. Gram Panchayat: *Motui*
7. Tehsil/Taluka: *Motui*
8. District: *Malkangiri*
9. Whether Scheduled Tribe or Other Traditional Forest Dweller : *Koya*
10. Area: *02 ha*
11. Description of boundaries by prominent landmarks including khasra/compartment No: This title is heritable, but not alienable or transferable under sub-section (4) of Section 4 of the Act.

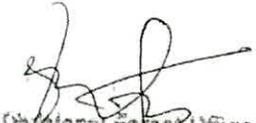
We, the undersigned, hereby, for and on behalf of the Government of (Name of the State) *Odisha* affix our signatures to confirm the above forest right.

Divisional Forest Officer/
Deputy Conservator of Forests

District Tribal Welfare Officer

District Collector/Deputy Commissioner

Mouza	Khasra No.	Plot No.	KISSAM	Area
<i>Binayakpure</i>	<i>RF</i>	<i>11/1</i>	<i>Reserve Forest</i>	<i>02 ha</i>
<i>N 17°-50'-45.0"</i>	<i>Motui</i>	<i>I</i>		<i>02 ha</i>
<i>E 81°-25'-04.7"</i>				


Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

ବନଖଣ୍ଡ ଅଧିକାରୀ ତଥା ବନ୍ୟପ୍ରାଣୀ ଓହ୍ବାବ୍ୟାପକକ କାର୍ଯ୍ୟାଳୟ, ମାଲକାଙ୍ଗିରି ବନଖଣ୍ଡ, ମାଲକାଙ୍ଗିରି।
OFFICE OF THE DIVISIONAL FOREST OFFICER-CUM-WILDLIFE WARDEN, MALKANGIRI FOREST DIVISION, MALKANGIRI.
Tele/ Fax No. 06861- 295084 e-mail- dfo.malkangiri@odisha.gov.in



Letter No. 6397(S.O.)-2024.

Dated, Malkangiri the 19th November, 2024.

To

The Tahasildar,
Motu Tahasil

Sub:

Complaint against illegal land grabbing of 100 acres of Forest Land in Motu, Malkangiri by an individual named Mosum Khan

Sir,

With reference to the above-captioned subject, it is to inform you that as per the joint site inspection report of inquiry committee headed by ACF Malkangiri Forest Division the permanent structures like Godown, House, transformer, wire fencing and ponds are located outside the Motu RF. The permanent structures are situated in the revenue land and it has been constructed without following any due procedure of law.

Therefore, you are hereby requested to ascertain the extent of revenue forest land involved in the construction of above structures associated with violation of the provisions of the Forest Conservation Act, 1980 along with the action taken report including the name and designation of the Erring Officer.

Yours Faithfully,


Divisional Forest Officer,
Malkangiri Forest Division
Malkangiri


19.11.2024
Divisional Forest Officer,
Malkangiri Forest Division.



ବନଖଣ୍ଡ ଅଧିକାରୀ ଓଥା ବନ୍ୟପ୍ରାଣୀ ଡଭାବଧାରକଙ୍କ କାର୍ଯ୍ୟାଳୟ, ମାଲକାଙ୍ଗିରି ବନଖଣ୍ଡ, ମାଲକାଙ୍ଗିରି
OFFICE OF THE DIVISIONAL FOREST OFFICER-CUM-WILDLIFE WARDEN, MALKANGIRI FOREST DIVISION, MALKANGIRI
Tele/ Fax No. 06861- 231353 e-mail- dfomalkangiri@gmail.com



Office Order No. 27 /2F- (Estt.)-2025
Dated, Malkangiri the 17th February-2025.

Departmental Proceeding drawn up against Sri Bipra Mandal, Forest Guard.

Name:- Sri Bipra Mandal
Designation :- Forest Guard
Group :- "C"
Pay:- Rs. 26000/-

Memorandum:

It is proposed to hold an enquiry against Sri Bipra Mandal, Forest Guard herein after called the delinquent under Rule 15 of the OCS (CCA) Rule 1962. The substance of the imputation of negligence in Govt. Duty, Misconduct & illegal construction of road inside the Motu R.F. area without prior approval from the competent authorities in respect of which the enquiry is proposed to be held is set out in the enclosed statement of articles of charge (Annexure-I). A list of documents by which and a list of witness by whom, the article of charges is proposed to be sustained is enclosed as (Annexure-II).

1. Sri Bipra Mandal, Forest Guard is directed to submit his written statement of defence within 30 days from the date of receipt of this memorandum and also state if he desires to be heard in person.
2. He may peruse the relevant record in office of Divisional Forest Officer, Malkangiri and take relevant extract thereof to submit his written statement of defence with permission from competent authority.
3. If he fails to submit his written statement of defence within the stipulated period of 30 days from the date of receipt of this memorandum, it will be presumed that he has no explanation to offer and action will be taken as deemed proper ex-parte.
4. The receipt of the memorandum should be acknowledged by him.

(Signature)
(Sri Pratap K. Chapalli, IFS)
Divisional Forest Officer,
Malkangiri Forest Division

Memo No. 978/2F

Dtd. 17/02/2025

Copy along with its enclosures is forwarded to the Forest Range Officer, Chitrakonda for information and necessary action. He is directed to take steps to serve the one copy of the Memorandum along with its enclosures to Sri Bipra Mandal, Forest Guard and return the acknowledgement receipt to this office for reference.

//Copy to O.O. file/P.c. file//

(Signature)
Divisional Forest Officer,
Malkangiri Forest Division

(Signature)
Divisional Forest Officer,
Malkangiri Forest Division
Malkangiri

Article of Charges:ANNEXURE-I

That Sri Bipra Mandal, Forest Guard during his incumbency in Motu Beat of Motu Section under Motu Range has committed certain irregularities which ran counter to the responsibilities of the Forest Guard enjoined in the OFD code.

Thus, the following article of charge is framed against him for violation of Orissa Government Servant Conduct Rule, 1959 and violation of Odisha Forest Code.

1. Negligence in Govt. Duty.
2. Suppression of facts of Illegal construction of road inside the Motu R.F. area.
3. Misconduct


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ANNEXURE-II**Statement of imputation of Misconduct in support of the article of charges framed against Sri Bipra Mandal, Forest Guard**

Sri Bipra Mandal, Forest Guard, Motu Beat of Motu Section of Motu Range in respect of Malkangiri Forest Division has joined in his assigned beat as Motu Beat on dated. 06.07.2018 made vide this Office Order No. 115 dtd. 13.06.2018. The details of the irregularities are as state below.

Article- I:- Negligence in duty.

During an enquiry about the allegation against Sri Mosum Khan by the enquiring Officer Smt. Monsoon Khemundu, the Asst. Conservator of Forests, Malkangiri Division, it is found that one Kachha road has been constructed within the Motu RF measuring about 0.75845 ha. without any prior approval from the competent authorities during 2018-19 & 2020-21 which is clear violation of provisions of Orissa Forest Act, 1972 as well as Forest Conservation Act, 1980. The above violation were happened in Motu Beat of Motu Section under Motu Range. The Kachha Road has been constructed illegally inside the Motu R.F. during the incumbency of Sri Bipra Mandal, Forest Guard under his beat judication without any prior approval from the competent authority which violates the provisions of the Odisha Forest Act, 1972 and Forest Conservation Act, 1980. The work has been executed by the BDO Kalimela under MGNREGA scheme without any prior approval from the competent authority. As per the information on the signboard the work has been executed during 2018-19 and 2020-21 in Motu Beat. In this regard the undersigned has directed to inquiry in to the matter to the Assistant Conservator of Forests of Malkangiri Forest Division vide this office memo no. 5865 dated. 24.10.2024. In response to the above Memo the Asst. Conservator of Forests with Forest & Revenue Officials have taken a joint verification on dtd. 29.10.2024 in the matter and submitted a detailed enquiry report on dated. 18.11.2024 (*Annexure-I*).

As he is the Beat Forest Guard, it is his responsible for the protection of the forests, wild life and property like plantations, roads, buildings and wells etc., of his beat. It is his prime duty to prevent the damage being done to the forests, and should report the same immediately to his higher authority by taking action against the offender. The Forest Guard should obtain information of all the incidents that happens in his beat forest area and no excuse of ignorance will be accepted. It is also the duty of the Forest Guard to perform foot patrolling inside forest area to prevent any illegal activity inside his assigned forest area, but he has failed to perform his official duty which shows callousness and willful negligence in duty.

In this context the undersigned has issued an explanation for the above noncompliance and clarification why necessary actions for the above-mentioned illegal activity action was not taken in due time vide this office memo no. 6208/S. O-2024 dated. 12.11.2024. In this regard the delinquent has


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 Malkangiri Forest Division
 No. 6208/S. O-2024

submitted the explanation reply vide application dated. 20.11.2024 (Annexure-II) which is not all satisfactory as the Road was constructed during 2018-19 & 2020-21 under different schemes as per the enquiry report submitted by the Asst. Conservator of Forests, Malkangiri in Annexure-I. Sri Bipra Mandal being a Public Government Servant has failed to maintain absolute integrity and has committed negligence in duty by not taking any action against the offenders.

In view of the narrated fact as mentioned above the delinquent Forest Guard, Motu Beat under Motu Section of Motu Range is charged with Negligence in duty.

Article- II- Suppression of facts of Illegal construction of road inside the Motu R.F. area.

A road has been constructed illegally inside the Motu RF area without any prior approval from the competent authority which violates the provisions of the Odisha Forest Act, 1972 and Forest Conservation Act, 1980. Accordingly, to the information displayed on the project's signboard (its work code) it is observed that the work has been executed during 2018-19 & 2020-21 in Motu Beat. As Sri Bipra Mandal, Forest Guard is aware that it is the prime duty of the Forest Guard, to prevent such violations of the extant rules of the Government in the forest area but he has not submitted any information on the above matter to the higher authority/ undersigned and suppressed the fact of illegal construction of road inside Motu RF. Sri Bipra Mandal, Forest Guard is also aware about the duty of the Forest Guard to prevent such violations in the forest area but he had not submitted any information on the above matter to the higher authority/ undersigned which shows callousness attitude and willful suppression of the fact by not taking any action against the offender. In this connection the undersigned directed to submit his explanation for the above non-compliance and clarify as to why necessary action for the above-mentioned illegal activity will not be taken for such lapses with proper justification for this inaction vide this office Memo No.6208/SO dated 12.11.2024. In this regard the delinquent has submitted his explanation vide his application dated 20.11.2024 where Sri Mandal, FG mentioned that he was on leave from 11.03.2020 to 30.06.2021 under medical ground. As the road was constructed during 2018-19 and 2020-21 and Sri Mandal, FG has never been intimated the fact to his next higher authority i.e. to the Forester/Range Officer or to the undersigned and suppressed the fact to the higher authorities.

It is fact that a road has been illegally constructed in forest area of Motu beat inside the Motu RF during the incumbency of the delinquent without any prior approval from the competent authority which violates the provisions of the Odisha Forest Act, 1972 and Forest Conservation Act, 1980.

In view of the narrated fact as mentioned above the delinquent Forest Guard, Motu Beat under Motu Section of Motu Range is charged with Suppression of facts.


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Rule- III- Misconduct

It is utmost duty of the beat Forest Guard to carry out the work of the Department honestly, efficiently and to see that all the works entrusted to him are to be carried out as per the programmed fixed. As per rule-30 of OFD Code, 1979 as amended from time to time and the provisions of Orissa Government Servant Conduct rules, 1959 and as amended from time to time the beat Forest Guard is supposed to maintain absolute integrity, decorum of conduct and devotion to duty but the delinquent Forest Guard Motu Beat of Motu Section under Motu Range was unable to perform his duties by not taking any action against the offender. He has not carried out the order of his superior authority and has failed to discharge his duties which leads to misconduct.

In view of the narrated fact as mentioned above the delinquent Forest Guard, Motu Beat under Motu Section of Motu Range is charged with Misconduct.

 17.2.25
Divisional Forest Officer,
Malkangiri Forest Division.


Divisional Forest Officer
Malkangiri Forest Division
Malkangiri

ANNEXURE - IVMemo of evidence

Sl. No.	Article of charge	Document by which the charge is proposed to be sustained	Witness by whom the charge is proposed to be sustained.
(1)	(2)	(3)	(4)
1	Article-I	Memo No. 6208/S.O dtd. 12.11.2024	DFO, Malkangiri
2	Article-II	Explanation dtd. 20.11.2024	Sri Bipra Mandal, FG
3	Article-II	Memo No.5865 dated 24.10.2024	DFO, Malkangiri


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